

5-16/6/21

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING No.4/AM21
HELD ON 04.03.2021
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 4/87ALC1/2020 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 04.03.2021, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, UdyogBhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri NandLal, Consultant, DPIIT
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Pradeep Prakash Thapliyal, FTDO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

The Committee approved the minutes of Norms Committee -VII Meeting No. 10/87 dated 06.01.2021 since uploaded on DGFT website.

Manual Cases

Case No. A-70	M/s. Delta Thermoformers	HQ. F. No. 01/87/50/242/AM20	Withdrawn
NC No.4/21		RLA F. No. 03/94/40/334/AM20	
Dated: 04.03.2021		AA No. 0310830529 dated 24.07.2019	

Subject: Fixation of norms in respect of Advance Authorization No.0310830529 dated 24.07.2019

Decision: The committee considered the case as per agenda and noted that the firm has requested vide their letter dated 01.12.2020 to withdraw the case. The committee decided to withdraw this case.

Case No. A-71	M/s. Huhtmaki PPL Ltd.	HQ. F. No. 01/87/50/85AM19	Status: Deferred
NC No.4/21		RLA F. No. 03/94/40/960/AM18	
Dated: 04.03.2021		AA No. 0310819362 dated 22.02.2018	

Subject: Fixation of norms in respect of Advance Authorization No.0310819362 dated 22.02.2018.

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 01.12.2020. However, firm has not replied to it. Therefore, the committee decided that a reminder to firm in this regard may be issued and deferred the case.

Case No. A-72	M/s. Huhtmaki PPL Ltd.	HQ. F. No. 01/87/50/85AM19	Status: Deferred
NC No.4/21		RLA F. No. 03/94/40/117/AM19	
Dated: 04.03.2021		AA No. 0310821212 dated 24.05.2018	

Subject: Fixation of norms in respect of Advance Authorization No. 0310821212 dated 24.05.2018.

Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 01.12.2020. However, firm has not replied to it. Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.

Case No. A-73	M/s. Polyfill Technologies Pvt. Ltd.	HQ. F. No. 01/87/50/588/AM17	Rejected
NC No.4/21		RLA F. No. 34/24/40/226/AM17	
Dated: 04.03.2021		AA No. 3410042681 Dated:22.11.2016	

Subject: Fixation of norms in respect of Advance Authorization No. 3410042681 Dated 22.11.2016.

Decision: The committee noted that a deficiency letter was issued to firm on 02.11.2020 and reminder dated 07.01.2021. However, firm has not replied to it. Therefore, committee decided to reject the case.

Case No. A-74	M/s. Plastic Products Engineering Company	HQ. F. No. 01/87/50/513/AM20	Status: Deferred
NC No.4/21		RLA F. No. 08/24/40/284/AM20	
Dated: 04.03.2021		AA No. 0810146828 dated 23.12.2019	

Subject: Fixation of norms in respect of Advance Authorization No. 0810146828 dated 23.12.2019.

Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 08.01.2021. However, firm has not replied to it. Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.

Case No. A-75	M/s. Sunlik Photovoltaic Pvt. Ltd.	HQ. F. No. 01/87/50/221/AM20	Status: Deferred
NC No.4/21		RLA F. No. 31/83/40/53/AM20	
Dated: 04.03.2021		AA No. 3110067464 dated 05.07.2019	

Subject: Fixation of norms in respect of Advance Authorization No. 3110067464 dated 05.07.2019.

Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 08.01.2021. However, firm has not replied to it. Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Case No. A-76	M/s. G B Rubber Products	HQ. F. No. 01/87/50/198/AM16	Status: Deferred
NC No.4/21		RLA F. No. 31/83/40/273/AM15	
Dated: 04.03.2021		AA No. 3110065508 dated 25.06.2015	

Subject: Fixation of norms in respect of Advance Authorization No. 3110065508 dated 25.06.2015.

Decision: The committee considered the case as per agenda and noted that a D/L was issued to the firm on 08.01.2021. However, firm has not replied the D/L. Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.

Case No. A-77	M/s. SRF Ltd.	HQ. F. No. 01/87/50/91/AM20	Approved
NC No.4/21		RLA F. No. 05/24/40/72/AM20	
Dated: 04.03.2021		AA No. 0510410534 dated 09.05.2019	

Subject: Fixation of norms in respect of Advance Authorization No. 0510410534 dated 09.05.2019.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/91/AM20, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Flexible Laminated Fabric	1Kg	Polyster Knitted Fabric (Relevant GSM)	212.625Kg
		PVC Resin	470.106Kg
		Plasticizer (DOP Or DINP) (Relevant)	178.416Kg
		Titanium Dioxide	5.113Kg
		Marble Powder	151.473Kg
		Heat Stabiliser (Relevant)	29.736Kg
		UM Blue Pigment	0.0945Kg
		Optical Brightner Pigment	0.189Kg
		UV Stabilizer (Relevant)	0.2835Kg
		Polyethylene Wax Lubricant	1.953Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-78	M/s. Swastik Polymers	HQ. F. No. 01/87/50/112/AM19	Status: Deferred
NC No.4/21		RLA F. No. 05/24/40/28/AM19	
Dated: 04.03.2021		AA No. 0510406188 Dated 20.04.2018	

Subject: Fixation of norms in respect of Advance Authorization No. 0510406188 Dated 20.04.2018.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Specific chemical name of import Item No.2 & 3.

A. L. P. Kumar
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 विदेश व्यापार महानिदेशालय/DGFT
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Case No. A-79 NC No.4/21 Dated: 04.03.2021	M/s. Swastik Polymers	HQ. F. No. 01/87/50/156/AM18 RLA F. No. 05/24/40/646/AM17 AA No. 0510402080 Dated 28.03.2017	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 0510402080 Dated 28.03.2017.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Specific chemical name of import Item No.3.

Case No. A-80 NC No.4/21 Dated: 04.03.2021	M/s. Swastik Polymers	HQ. F. No. 01/87/50/589/AM18 RLA F. No. 05/24/40/510/AM18 AA No. 0510405345 Dated 15.01.2018	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 0510405345 Dated 15.01.2018.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Specific chemical name of import Item No.3.

Case No. A-81 NC No.4/21 Dated: 04.03.2021	M/s. Swastik Polymers	HQ. F. No. 01/87/050/00393/AM16 RLA F. No. 05/24/40/512/AM16 AA No. 0510397369 Dated 20.01.2016	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 0510397369 Dated 20.01.2016.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Specific chemical name of import Item No.3 & 4.
b) Functions of import item No.4 in export.

Case No. A-82 NC No.4/21 Dated: 04.03.2021	M/s. Swastik Polymers	HQ. F. No. 01/87/050/0025/AM19 RLA F. No. 05/24/40/572/AM18 AA No. 0510405616 Dated 12.02.2018	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 0510405616 Dated 12.02.2018.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

Dilip Kumar

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

a) Justification for use of import item No.2, since export is Phthalate Free.

Case No. A-83	M/s. Swastik Polymers	HQ. F. No. 01/87/50/585/AM18	Approved
NC No.4/21		RLA F. No. 05/24/40/396/AM18	
Dated: 04.03.2021		AA No. 0510404846 Dated 11.12.2017	

Subject: Fixation of norms in respect of Advance Authorization No. 0510404846 Dated 11.12.2017.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/858/AM18, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
TPR Compound Colour Black	15 MT	SBS Thermoplastic Elastomers	9.9 MT
		High Impact Polystyrene (HIPS)	1.5 MT

RA may take consequential action as per Policy / Procedures.

Case No. A-84	M/s. Swastik Polymers	HQ. F. No. 01/87/171/38/AM21	Status: Deferred
NC No.4/21		RLA F. No. 05/24/40/346/AM17	
Dated: 04.03.2021		AA No. 0510400229 Dated 24.10.2016	

Subject: Fixation of norms in respect of Advance Authorization No. 0510400229 Dated 24.10.2016.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Exact chemical name of import Item No.4.

Case No. A-85	M/s. Swastik Polymers	HQ. F. No. 01/87/171/39/AM21	Status: Deferred
NC No.4/21		RLA F. No. 05/24/40/351/AM17	
Dated: 04.03.2021		AA No. 0510400241 Dated 24.10.2016	

Subject: Fixation of norms in respect of Advance Authorization No. 0510400241 Dated 24.10.2016.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Exact chemical name of import Item No.2.

Case No. A-86	M/s. Swastik Polymers	HQ. F. No. 01/87/171/40/AM21	Status: Deferred
NC No.4/21		RLA F. No. 05/24/40/232/AM17	
Dated: 04.03.2021		AA No. 0510399412 Dated 03.06.2016	

Dilip Kumar

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Ministry of Commerce & Industry
लक्ष्मी नगर, नई दिल्ली
Udyog Bhawan, New Delhi

Subject: Fixation of norms in respect of Advance Authorization No. 0510399412 Dated 03.06.2016.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Exact chemical name of import Item No.3.

Case No. A-87	M/s. Swastik Polymers	HQ. F. No. 01/87/171/41/AM21	Status: Deferred
NC No.4/21		RLA F. No. 05/24/040/00253/AM18	
Dated: 04.03.2021		AA No. 0510403971 Dated 08.09.2017	

Subject: Fixation of norms in respect of Advance Authorization No. 0510403971 Dated 08.09.2017.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Exact chemical name of import Item No.3.

Case No. A-88	M/s. Prime Progression Export & Services Pvt. Ltd.	HQ. F. No. 01/87/171/191/AM17/	Status: Deferred
NC No.4/21		SEZ F. No.1/24/2010:EOU:CSEZ	
Dated: 04.03.2021			

Subject: Fixation of Standard Input-Output Norms for the export product.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- To indicate specific process chart for each type of item of manufacture indicating main area where wastage is occurred with justification and showing raw material cutting pattern etc.
- If hole punching is there, then give hole sizes and calculate wastage in that area separately for each type of item of manufacture.
- Based on 1 & 2 above to give calculation of requirement and wastage for separately for each item of manufacture.
- To indicate specification of export & import product like GSM, thickness Dimension etc.

Case No. A-89	M/s. Adria (India) Stone Tech Pvt. Ltd.	HQ. F. No. 01/87/50/222/AM14/	Approved
NC No.4/21		RLA F. No. 07/24/40/508/AM13	
Dated: 04.03.2021		AA No. 0710094864 dated 17.04.2013	

Subject: Fixation of norms in respect of Advance Authorization No. 0710094864 dated 17.04.2013.

Decision: Based on the examination of the case of firm by DPIIT vide File No.P-47011/5/2021-TSW dated 24.02.2021, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Resin Bond Sector (used for	6000 Nos.	Filling Powder (Calcium Carbonate)	1092.0 kg

Dilip Kumar

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विदेश व्यापार महानिदेशालय/DGFT
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

polishing granite and Marble Blocks)	(Net weight 4353.458 including weight of 780 kg of plastic support)	Polishing powder (aluminum Oxide)	1060.8kg
		Glass powder type L-6	117.0kg
		Glass powder type L-S	146.25 kg
		Adhesive for plastic support	30.2250kg
		Import item No. 6 to 15 - Oxide of various colour as per application	11.7 kg
		Epoxy Hardner	1170 kg
		Plastic Support (Nylon plastic support) 130 MM	Net to net in number and weight
		Detached product (Hydrocarbon C9 – 10)	52.65kg
		Adria Tin Lid Lit 1 for glue 10 nos	Deleted, as it is not raw material (consumable)
		Adria Tin Lid Lit 4 for glue 30 Nos	Deleted, as it is not raw material (consumable)

RA may take consequential action as per Policy / Procedures.

Case No. A-90	M/s. Precision Moulds & Dies Pvt. Ltd.	HQ. F. No. 01/87/50/361/AM18	Status: Deferred
NC No.4/21		RLA F. No. 05/24/40/234/AM18	
Dated: 04.03.2021		AA No. 0510403912 dated 04.09.2017	

Subject: Fixation of norms in respect of Advance Authorization No. 0510403912 dated 04.09.2017.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Production and consumption data duly certified by GST for last 2 years.
- Commercial value of wastage generated alongwith invoices.

Case No. A-91	M/s. Pooja Plasto Colour Pvt. Ltd.	HQ. F. No. 01/87/50/393/AM20	Approved
NC No.4/21		RLA F. No. 05/24/40/745/AM20	
Dated: 04.03.2021		AA No. 0510413787 dated 05.03.2020	

Subject: Request for correction in quantity of import item No.2 in respect of Advance Authorization No.0510413787 dated 05.03.2020.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/393/AM20, the Committee decided to amend the quantity of import item No.2 as under:-

Import item No.2	Quantity as per M. No. 7/87 dt.07.10.2020	Amended Quantity
Polystyrene	964747Kg	96474.7Kg

RA may take consequential action as per Policy / Procedures.

Dilip Kumar

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विदेश व्यापार महानिदेशालय/DGTA
उद्योग एवं उद्योग सहायक
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

Case No. A-92 NC No.4/21 Dated: 04.03.2021	M/s. Nitrex Chemicals India Ltd.	HQ. F. No. 01/87/50/876/AM19 RLA F. No. 52/24/40/25/AM18 AA No. 5210042363 dt.06.09.2017	Rejected
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Subject: Request for revision in the quantity of import items approved in Norms Committee meeting No.6/87 dated 16.09.2020 in respect of AA No. 5210042363 dt.06.09.2017.

Decision: The committee considered the request of the firm to re-consider the decision of NC Meeting No.6/87 dated 16.09.2020 as per agenda and decided to reject the request as there is no merit.

Case No. A-93 NC No.4/21 Dated: 04.03.2021	M/s. Nitrex Chemicals India Ltd.	HQ. F. No. 01/87/50/998/AM19 RLA F. No. 52/24/40/67/AM19 AA No. 5210042860 dt.17.12.2018	Rejected
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Subject: Request for revision in the quantity of import items approved in Norms Committee meeting No.6/87 dated 16.09.2020 in respect of AA No. 5210042860 dt.17.12.2018.

Decision: The committee considered the request of the firm to re-consider the decision of NC Meeting No.6/87 dated 16.09.2020 as per agenda and decided to reject the request as there is no merit.

Case No. A-94 NC No.4/21 Dated: 04.03.2021	M/s. Gujarat Fluoro Chemicals Ltd.	HQ. F. No. 01/87/50/128/AM20 RLA F. No. 34/24/40/344/AM19 AA No. 3410045162 dated 21.05.2019	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 3410045162 dated 21.05.2019.

Decision: The committee considered the case as per agenda and decided to call for the firm for personal hearing.

Case No. A-95 NC No.4/21 Dated: 04.03.2021	M/s. Cleena Industries Pvt. Ltd.	HQ. F. No. 01/87/50/437/AM20 RLA F. No. 05/23/40/298/AM20 AA No. 0510412314 dated 31.10.2019	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 0510412314 dated 31.10.2019.

Decision: The committee considered the case as per agenda and decided to refer the file to Technical Expert (Consultant {SK}) for examination and deferred the case.

Case No. A-96 NC No.4/21 Dated: 04.03.2021	M/s. Dinman Polypacks Pvt. Ltd.	HQ. F. No. 01/87/50/619/AM20 RLA F. No. 02/24/40/196/AM20 AA No. 0210209794 dated 26.02.2020	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 0210209794 dated 26.02.2020.

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 व.वि.ए. एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision: The committee considered the case as per agenda and decided to refer the file to Technical Expert (Consultant {SK}) for examination and deferred the case.

Case No. A-97 NC No.4/21 Dated: 04.03.2021	M/s. Gujarat Fluoro Chemicals Ltd.	HQ. F. No. 01/87/50/415/AM18 RLA F. No. 34/24/40/77/AM18 AA No. 3410043424 dated 30.08.2017	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 3410043424 dated 30.08.2017.

Decision: The committee considered the case as per agenda and decided to call for the firm for personal hearing.

Online Cases

Office of Directorate General of Foreign Trade
New Delhi -0

----- Para 4.7 Decision

MEETING NUMBER : 4/87-ALC1/2021 MEETING DATE : 04.03.2021

1	Case No.:1 HQ File : HQRNORM APPLY 00060582 AM21	Party Name: Welspun Flooring Limited RLA File : 03AA04015794 AM21	Meet No/Date:4/87- ALC1/2021 04.03.2021 Lic.No/Date: 0311000765 12/01/2021	Status: Deferred
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.				

2	Case No.:2 HQ File : HQRNORM APPLY 00060588 AM21	Party Name: PLASTIC PRODUCTS ENGINEERING COMPANY RLA File : 08AA04006505 AM21	Meet No/Date:4/87- ALC1/2021 04.03.2021 Lic.No/Date: 0811000376 12/01/2021	Status: Deferred
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.				

3	Case No.:3	Party Name: CHIRIPAL POLY FILMS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
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 Dy. DGFT
 विदेश व्यापार निदेशक/विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 बाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	HQ File HQRNORM APPLY 00060855 AM21	RLA File : 08AA04005448 AM21	Lic.No/Date: 0811000268 12/01/2021	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.			
	Case No.:4	Party Name: CHIRIPAL POLY FILMS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
4	HQ File : HQRNORM APPLY 00060866 AM21	RLA File : 08AA04006475 AM21	Lic.No/Date: 0811000370 12/01/2021	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.			
	Case No.:5	Party Name: ALASKA MULTI POLYMERS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
5	HQ File : HQRNORM APPLY 00063188 AM21	RLA File : 05AA04024224 AM21	Lic.No/Date: 0511000806 15/01/2021	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) and DPIIT for examination and deferred the case.			
	Case No.:6	Party Name: SNF (INDIA) PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
6	HQ File : HQRNORM APPLY 00065562 AM21	RLA File : 26AA04000846 AM21	Lic.No/Date: 2611000045 19/01/2021	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {DNM}) for examination and deferred the case.			
	Case No.:7	Party Name: GULF OIL LUBRICANTS INDIA LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
7	HQ File : HQRNORM APPLY 00065713 AM21	RLA File : 03AA04017509 AM21	Lic.No/Date: 0311000825 19/01/2021	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 03.12.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

8	Case No.:8	Party Name: GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000469 AM20	RLA File : 342404000231 AM20	Lic.No/Date: 3410045629 19/11/2019	
Decision : The committee considered the case as per agenda and decided to call for the firm for personal hearing alongwith samples.				

9	Case No.:9	Party Name: AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000659 AM21	RLA File : 502404000008 AM20	Lic.No/Date: 5010002676 13/04/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

10	Case No.:10	Party Name: VISION POLYMER PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Rejected
	HQ File : 018705000791 AM21	RLA File : 342404000101 AM21	Lic.No/Date: 3410046252 29/07/2020	
Decision : The committee noted that a D/L was issued to firm and reminder dated 06.11.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

11

Case No.:11	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved
HQ File : 018705000854 AM21	RLA File : 522404000048 AM21	Lic.No/Date: 5210043539 18/09/2020	
Decision : Based on the technical comments of DPIIT furnished in File No. 018705000854AM21, the Committee decided to ratify following norms:-			
Export item	Quantity	Import item	Quantity
INDUSTRIAL NITRO CELLULOSE CONTAINING EITHER PLASTISIZER IE. ACETYL TRI BUTYL CITRATE OR DI BUTYL PHTHALATE.	1Kg	WOOD PULP	0.672Kg
		ACETYLE TRI BUTYL CITRATE	0.196Kg

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व्यापार एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		Or DIBUTYL PHTHALATE PLASTISIZER	
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RA may take consequential action as per Policy / Procedures.

Case No.:12	Party Name: WHITELOTUS INDUSTRIES LTD.	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
12 HQ File : 018705000918 AM21	RLA File 522404000058 AM21	Lic.No/Date: 5210043580 28/10/2020	
Decision : The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 03.12.2020. However, firm has not replied to it. Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Case No.:13	Party Name: RAPID ENGINEERING CO PVT LTD	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
13 HQ File : HQRNORM APPLY 00033440 AM21	RLA File : 052404000453 AM21	Lic.No/Date: 0511000016 08/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.			

Case No.:14	Party Name: IMPEL EXPORTS	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
14 HQ File : HQRNORM APPLY 00040646 AM21	RLA File : 07AA04005291 AM21	Lic.No/Date: 0711000054 17/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.			

Case No.:15	Party Name: MRL TYRES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
15 HQ File : HQRNORM APPLY 00046762 AM21	RLA File : 05AA04019605 AM21	Lic.No/Date: 0511000365 24/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

16 Case No.:16	Party Name: ZENITH	Meet No/Date:4/87-	Status:
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 कृष्णमठ एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	ALC1/2021 04.03.2021	Deferred
HQ File HQRNORM APPLY 00054809 AM21	RLA File : 039504000551 AM21	Lic.No/Date: 0311000588 05/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:17	Party Name: PACT CLOSURE SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
17 HQ File : HQRNORM APPLY 00058552 AM21	RLA File : 07AA04006944 AM21	Lic.No/Date: 0711000268 08/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.			

Case No.:18	Party Name: REICHHOLD INDIA PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
18 HQ File : 018705000293 AM20	RLA File : 318304000070 AM20	Lic.No/Date: 3110067501 14/08/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdrawn the case.			

Case No.:19	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
19 HQ File 018705000317 AM20	RLA File 522404000028 AM20	Lic.No/Date: 5210043160 27/08/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier rejected in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdrawn the case.			

Case No.:20	Party Name: VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved
20 HQ File : 018705000607 AM20	RLA File : 342404000357 AM20	Lic.No/Date: 3410045882 17/02/2020	

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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000607AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
POLYESTER RESIN SOLUTION 8152-C (Resin content 65%)	1Kg	Neo Pentyl Glycol	0.320Kg
		Phthalic Anhydride	0.287Kg
		Adipic Acid	0.139Kg
		MIX-XYLENE	0.309Kg

RA may take consequential action as per Policy / Procedures.

Case No.:21	Party Name DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
21 HQ File : 018705000626 AM20	RLA File : 522404000076 AM20	Lic.No/Date: 5210043355 04/03/2020	
Decision : The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 11.01.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Case No.:22	Party Name: PIONEER POLYLEATHERS LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
22 HQ File : HQRNORM APPLY 00033469 AM21	RLA File : 05AA04017315 AM21	Lic.No/Date: 0511000036 08/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:23	Party Name: GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
23 HQ File : HQRNORM APPLY 00040851 AM21	RLA File : 08AA04004082 AM21	Lic.No/Date: 0811000106 17/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:24	Party Name: BULKLINER LOGISTICS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
24			

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 दिनेश व्यापार, मानसिदेशालय/DGFT
 कृषि विभाग एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

HQ File : HQRNORM
APPLY 00049238
AM21

RLA File : 10AA04002612
AM21

Lic.No/Date:
1011000033
29/12/2020

Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.

Case No.:25

Party Name: S M I COATED
PRODUCTS PRIVATE
LIMITED

Meet No/Date:4/87-
ALC1/2021
04.03.2021

Approved

HQ File : HQRNORM
APPLY 00054810
AM21

RLA File : 03AA04015331
AM21

Lic.No/Date:0311000516
05/01/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00054810AM21, the Committee decided to ratify following norms:-

25

Export item	Quantity	Import item	Quantity
Self Adhesive Polythelene Film (166 gsm +/- 10%)	1500000Sq.Mt.	Polythelene Film (PE) (90 microns +/-15%)	1.04Sq Mt/ SqMt. Content in export product
		Adhesive (55% solid water based)	0.042Kg
		Glassine Paper (60gsm +/-10%)	1.04 Sq Mt/ Sq Mt. Content in export product

RA may take consequential action as per Policy / Procedures.

Case No.:26

Party Name: NITREX
CHEMICALS
INDIA LIMITED

Meet No/Date:4/87-
ALC1/2021
04.03.2021

Approved

HQ File : 018705000445
AM20AM21

RLA File : 522404000037
AM20

Lic.No/Date:5210043222
04/11/2019

Decision : Based on the technical comments of DPIIT furnished in File No. 018705000445AM20, the Committee decided to ratify following norms:-

26

Export item	Quantity	Import item	Quantity
INDUSTRIAL NITRO CELLULOSE CONTAINING EITHER PLASTISIZER IE.(ACETYLTRI BUTYL CITRATE OR DI BUTYL PHTHALATE.)	1Kg	WOOD PULP	0.672Kg
		ACETYLE TRI BUTYL CITRATE Or DIBUTYL PHTHALATE PLASTISIZER	0.196Kg

RA may take consequential action as per Policy / Procedures.

Dilip Kumar

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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

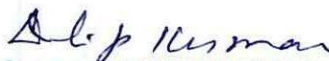
27	Case No.:27	Party Name: KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000641 AM20	RLA File : 318304000165 AM20	Lic.No/Date: 3110067717 17/03/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

28	Case No.:28	Party Name: GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000698 AM21	RLA File : 342404000012 AM21	Lic.No/Date: 3410046008 27/04/2020	
Decision : The committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product along with sample and process involved along and deferred the case.				

29	Case No.:29	Party Name: GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000804 AM21	RLA File : 342404000123 AM21	Lic.No/Date: 3410046282 11/08/2020	
Decision : The committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product along with sample and process involved along and deferred the case.				

30	Case No.:30	Party Name: MPD INDUSTRIES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Withdrawn
	HQ File : 018705000845 AM21	RLA File : 562404000028 AM20	Lic.No/Date: 5610005790 16/01/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdrawn the case.				

31	Case No.:31	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00035536 AM21	RLA File : 05AA04017814 AM21	Lic.No/Date: 0511000059 10/12/2020	


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 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.

32	Case No.:32	Party Name: THOUSAND OAK INNOVATION LLP	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00041637 AM21	RLA File : 24AA04002573 AM21	Lic.No/Date: 2411000031 18/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

33	Case No.:33	Party Name: AXEL POLYMERS LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00060588 AM21	RLA File : 34AA04001655 AM21	Lic.No/Date: 3411000068 30/12/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Copy of Licence indicating total quantity & value of export & import.				

34	Case No.:34	Party Name: PINAXIS POLYMER LLP	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00055516 AM21	RLA File : 34AA04001482 AM21	Lic.No/Date: 3411000035 05/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Details of indigenous input along with quantity.				
2. Justification for 10% wastage.				

35	Case No.:35	Party Name: KINGSPAN INSULATION PVT. LTD.	Meet No/Date:4/87-ALC1/2021 04.03.2021	Rejected
	HQ File : 018705000297 AM20	RLA File : 318304000075 AM20	Lic.No/Date: 3110067505 16/08/2019	
Decision : The committee noted that a deficiency letter was issued to firm and reminder dated 13.11.2020. However, firm has not replied to it. Therefore, committee decided to reject the case.				

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 विदेश व्यापार मंत्रालय/डी.डी.ए.
 व. शिवाजी एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
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 Udyog Bhawan, New Delhi

	Case No.:36	Party Name: EM TECHNIK INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Rejected
36	HQ File : 018705000349 AM20	RLA File : 318304000080 AM20	Lic.No/Date: 3110067532 16/09/2019	
	Decision : The committee noted that a D/L was issued to firm and reminder dated 05.11.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
	Case No.:37	Party Name: GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
37	HQ File : 018705000596 AM20	RLA File : 342404000332 AM20	Lic.No/Date: 3410045856 10/02/2020	
	Decision : The committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product along with sample and process involved along and deferred the case.			
	Case No.:38	Party Name: VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Withdrawn
38	HQ File : 018705000629 AM20	RLA File : 342404000380 AM20	Lic.No/Date: 3410045934 05/03/2020	
	Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.			
	Case No.:39	Party Name: GOLDEN ROLLS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000780 AM21	RLA File : 332404000003 AM21	Lic.No/Date: 3310030706 10/07/2020	
39	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. Manufacturing process indicating calculation with wastage of each raw material (both imported and indigenous) for the manufacturing export item. 2. In export description, net import content of 180 MT of rubber compound has been indicated, however, to indicate dry rubber contention export item. 3. Justification for import of Aluminum scrap, giving its specification along with calculation for its requirement.			
40	Case No.:40	Party Name: EM TECHNIK	Meet No/Date:4/87-ALC1/2021	Status: Deferred

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वणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नए बजार
Udyog Bhawan, New Bazar,

	INDIA PRIVATE LIMITED	04.03.2021	
HQ File : 018705000881 AM21	RLA File : 318304000076 AM21	Lic.No/Date: 3110067878 09/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.			

Case No.:41	Party Name: TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
41 HQ File : 018705001111 AM19	RLA File : 318304000179 AM19	Lic.No/Date: 3110067321 18/02/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdrawn the case.			

Case No.:42	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
42 HQ File : HQRNORM APPLY 00035637 AM21	RLA File : 022404000115 AM21	Lic.No/Date: 0211000017 10/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.			

Case No.:43	Party Name: CALCO POLY TECHNIK PVT LTD	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
43 HQ File HQRNORM APPLY 00042086 AM21	RLA File : 05AA04018861 AM21	Lic.No/Date: 0511000267 18/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.			

Case No.:44	Party Name: TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
44 HQ File : HQRNORM APPLY 00051471 AM21	RLA File : 31AA04004656 AM21	Lic.No/Date: 3111000054 31/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

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 निदेश व्यापार मन्त्रालय/DGFT
 वणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
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 Udyog Bhawan, New Delhi

Case No.:45	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Approved
HQ File : HQRNORM APPLY 00056400 AM21	RLA File : 07AA04006846 AM21	Lic.No/Date: 0711000234 06/01/2021	
45 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000640AM20, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
PE FILM	1Kg	LDPE Granules	0.1575Kg
		LLDPE Granules	0.5775Kg
		ENHANCED POLYETHYLENE RESIN	0.3150Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:46	Party Name: NANOFIL TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Withdrawn
46 HQ File : 018705000299 AM20	RLA File : 612404000006 AM20	Lic.No/Date: 6110001613 19/08/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier reject in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdrawn the case			

Case No.:47	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
47 HQ File : 018705000630 AM20	RLA File : 342404000364 AM20	Lic.No/Date: 3410045929 05/03/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. In the export product it is stated that Latex which cannot be 100%.			
2. Commercial value of 80Kg Monomer not given.			

Case No.:48	Party Name: GUJARAT FLUORO CHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
48 HQ File : 018705000684 AM21	RLA File : 342404000011 AM21	Lic.No/Date: 3410046004 22/04/2020	
Decision : The committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product along with sample and process involved along and deferred the case.			

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कृषि एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
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49	Case No.:49	Party Name: AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000866 AM21	RLA File : 502404000004 AM21	Lic.No/Date: 5010002733 28/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

50	Case No.:50	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000903 AM21	RLA File : 522404000059 AM21	Lic.No/Date: 5210043573 23/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

51	Case No.:51	Party Name: GARGI HUTTENES ALBERTUS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00037520 AM21	RLA File : 039404000567 AM21	Lic.No/Date: 0311000146 12/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

52	Case No.:52	Party Name: GEM POLYTECH INDUSTRIES PVT LTD	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00042133 AM21	RLA File : 02AA04006059 AM21	Lic.No/Date: 0211000053 18/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

53	Case No.:53	Party Name: MULTIPRENE INTERNATIONALS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00053333	RLA File : 03AA04012291 AM21	Lic.No/Date: 0311000650	

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 सचिव एवं उद्योग सहायक
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

AM21	04/01/2021
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.	

Case No.:54	Party Name: WINDSON CHEMICAL PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
54	HQ File : HQRNORM APPLY 00056475 AM21	RLA File : 522404000065 AM21	Lic.No/Date: 5211000071 06/01/2021
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.			

Case No.:55	Party Name: AAKASH POLYFILMS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
55	HQ File : 018705000045 AM20	RLA File : 522404000003 AM20	Lic.No/Date: 5210043032 16/04/2019
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdrawn the case.			

Case No.:56	Party Name: GOLDEN ROLLS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
56	HQ File 018705000208 AM20	RLA File : 332404000009 AM20	Lic.No/Date: 3310030559 28/06/2019
Decision : The committee considered the case as per agenda and noted that the reply to D/L has been furnished by the firm. Committee considered the case and decided to refer the reply to DPIIT for examination and deferred the case.			

Case No.:57	Party Name: DSM INDIA PRIVATE	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
57	HQ File 018705000509 AM20	RLA File : 318304000127 AM20	Lic.No/Date: 3110067633 20/12/2019
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdrawn the case.			

58	Case No.:58	Party Name: GOLDEN	Meet No/Date:4/87-	Status:
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व्यापार एवं उद्योग मंत्रालय
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	ROLLS PRIVATE LIMITED	ALC1/2021 04.03.2021	Deferred
HQ File : 018705000567 AM20	RLA File : 332404000029 AM20	Lic.No/Date: 3310030646 21/01/2020	
Decision : The committee considered the case as per agenda and noted that the Hard copy has been furnished by the firm. Committee considered the case and decided to refer the Hard copy to DPIIT for examination and deferred the case.			

Case No.:59	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Rejected
59 HQ File : 018705000850 AM21	RLA File : 522404000046 AM21	Lic.No/Date: 5210043535 15/09/2020	
Decision : The committee noted that a deficiency letter was issued to firm and reminder dated 12.01.2021. However, firm has not replied to it. Therefore, committee decided to reject the case.			

Case No.:60	Party Name: AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
60 HQ File 018705000867 AM21	RLA File : 502404000005 AM21	Lic.No/Date: 5010002734 28/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:61	Party Name: ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
61 HQ File : 018705000904 AM19	RLA File : 342404000070 AM17	Lic.No/Date: 3410042270 14/06/2016	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:62	Party Name: A.K. RUBBER	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
62 HQ File : HQRNORM APPLY 00038016 AM21	RLA File : 522404000074 AM21	Lic.No/Date: 5211000008 14/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

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	Case No.:63	Party Name: TRAVANCORE COCOTUFT PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
63	HQ File : HQRNORM APPLY 00045240AM21	RLA File :	Lic.No/Date:	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

	Case No.:64	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
64	HQ File : HQRNORM APPLY 00053445AM21	RLA File : 039504000550 AM21	Lic.No/Date: 0311000605 04/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

	Case No.:65	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
65	HQ File : HQRNORM APPLY 00056841AM21	RLA File : 07AA04006520 AM21	Lic.No/Date: 0711000222 07/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

	Case No.:66	Party Name: GUJARAT FLUOROchemicals LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
66	HQ File : 018705000602 AM20	RLA File : 342404000331 AM20	Lic.No/Date: 3410045861 11/02/2020	
Decision : The committee considered the case as per agenda and decided to call for the firm for personal hearing alongwith samples.				

	Case No.:67	Party Name: GOLDEN ROLLS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
67	HQ File : 018705000884 AM21	RLA File : 332404000014 AM21	Lic.No/Date: 3310030753 13/10/2020	

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Udyog Bhawan, New Delhi

Decision : Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. In export description, net import content of 180 MT of Rubber Compound has been indicated, therefore, to give dry rubber content in it.
2. Reason for importing Alumina scrap 72 MT in place Aluminium drum.
3. Complete calculation for requirement of each raw material (both imported and indigenous) in manufacturing export item, indicating wastage of each raw material separately.
4. In the application Production / consumption data for the last three years certified by chartered accountant and also indigenous items to be used, have not been filled up, therefore, to provide the same.

68	Case No.:68	Party Name: GOLDEN ROLLS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000892 AM21	RLA File : 332404000017 AM21	Lic.No/Date: 3310030756 14/10/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. In export description, net import content of 180 MT of Rubber Compound has been indicated, therefore, to give dry rubber content in it. 2. Reason for importing Alumina scrap 72 MT in place Aluminium drum. 3. Complete calculation for requirement of each raw material (both imported and indigenous) in manufacturing export item, indicating wastage of each raw material separately. 4. In the application Production / consumption data for the last three years certified by chartered accountant and also indigenous items to be used, have not been filled up, therefore, to provide the same.				

69	Case No.:69	Party Name: TRAVANCORE COCOTUFT PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00031045AM21	RLA File : 10AA04002194 AM21	Lic.No/Date: 1011000004 04/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

70	Case No.:70	Party Name: KANODIA TECHNOPLAST LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00038857AM21	RLA File : 05AA04017328 AM21	Lic.No/Date: 0511000106 15/12/2020	

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प्रशिक्षण एवं सहायता विभाग
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Catalogue of import item No.3 with its faction.

71	Case No.:71	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00045770AM21	RLA File : 02AA04006398 AM21	Lic.No/Date: 0211000084 23/12/2020	

Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.

72	Case No.:72	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File HQRNORM APPLY 00053446AM21	RLA File : 039504000543 AM21	Lic.No/Date: 0311000612 04/01/2021	

Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.

73	Case No.:73	Party Name: GULNAR PLASTICS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00058231AM21	RLA File : 039404000626 AM21	Lic.No/Date: 0311000789 08/01/2021	

Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.

74	Case No.:74	Party Name: GUJARAT FLUOROCEMICALS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000465 AM20	RLA File : 342404000227 AM20	Lic.No/Date: 3410045615 18/11/2019	

Decision : The committee considered the case as per agenda and decided to call for the firm for personal hearing alongwith samples.

75	Case No.:75	Party Name: VISION	Meet No/Date:4/87- ALC1/2021	Status: Deferred
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	POLYMER PRIVATE LIMITED	04.03.2021	
HQ File 018705000488AM20	RLA File : 342404000264 AM20	Lic.No/Date: 3410045665 29/11/2019	
Decision : The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 12.01.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Case No.:76	Party Name: POLYBOND INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
76 HQ File : 018705000538 AM19	RLA File : 318304000107 AM19	Lic.No/Date: 3110067216 26/10/2018	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:77	Party Name: AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
77 HQ File : 018705000658AM21	RLA File : 502404000009 AM20	Lic.No/Date: 5010002677 13/04/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) and DPIIT for examination and deferred the case.			

Case No.:78	Party Name: VISION POLYMER PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
78 HQ File : 018705000711 AM21	RLA File : 342404000019 AM21	Lic.No/Date:3410046045 11/05/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. Details of indigenous input i.e. additives along with quantity.			

Case No.:79	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
79 HQ File : HQRNORM APPLY 00032718AM21	RLA File : 022404000115 AM21	Lic.No/Date: 0200000010 07/12/2020	

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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
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 Udyog Bhawan, New Baroli

Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.

80	Case No.:80	Party Name: CREST SPECIALITY RESINS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00040610AM21	RLA File : 08AA04004687 AM21	Lic.No/Date: 0811000083 17/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

81	Case No.:81	Party Name: Welspun Flooring Limited	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00046552AM21	RLA File : 03AA04013454 AM21	Lic.No/Date: 0311000316 24/12/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

82	Case No.:82	Party Name: B R SPECIALITIES LLP	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00054665AM21	RLA File : 33AA04001961 AM21	Lic.No/Date: 3311000050 04/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

83	Case No.:83	Party Name: MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00058503AM21	RLA File : 05AA04021351 AM21	Lic.No/Date: 0511000675 08/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

84	Case No.:84	Party Name: PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File : 018705000145	RLA File : 092404000087	Lic.No/Date: 0910067602	

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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

AM20	AM20	30/05/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdraw the case.			

Case No.:85	Party Name: UMASREE TEXPLAST PVT LTD	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
85	HQ File : 018705000548 AM20	RLA File : 082404000289 AM20	Lic.No/Date: 0810146965 09/01/2020
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdraw the case.			

Case No.:86	Party Name: ATUL LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
86	HQ File : 018705000604 AM20	RLA File : 082404000371 AM20	Lic.No/Date: 0810147234 13/02/2020
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:87	Party Name: CONSOLIDATED WOOD INDUSTRIES	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
87	HQ File : 018705000742 AM21	RLA File : 102404000016 AM21	Lic.No/Date: 1010060522 08/06/2020
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. NOC from Ministry of Environment, Forests & Climate Change for import of Rubber Chips and Crumb Rubber is required if it is not finer than 10 mesh and devoid of iron/ steel and most of the fibres. 2. Production of export product vis-à-vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant. 3. Justification for zero wastage of Rubber Sheet.			

Case No.:88	Party Name: TRAVANCORE COCOTUFT PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
88	HQ File : 018705000754 AM21	RLA File : 102404000023 AM21	Lic.No/Date:1010060557 17/06/2020
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to			

A. P. Kumar
 Director General, DGFT
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

the authorization holder for submission of the following information and deferred the case:-

1. To indicate composition of Rubber Mat on 100% basis, clearly indicating net import content of rubber crumb in import item.
2. Specification of crumb rubber powder to be imported and accordingly NOC from Ministry of Environment, Forests & Climate Change for import of crumb rubber, if it is not finer than 10 mesh.
3. A copy of consent to operate for using crumb rubber from State Pollution Control Board for manufacturing of rubber mat.

89	Case No.:89	Party Name: ASTRAL POLY TECHNIK LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000909 AM21	RLA File : 082404000253 AM21	Lic.No/Date: 0810148906 27/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

90	Case No.:90	Party Name: LORVEN FLEX & SACK INDIA PVT LTD	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000660 AM21	RLA File : 092404000009 AM21	Lic.No/Date: 0910068610 16/04/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Details of indigenous input along with quantity.				

Case No.:91

Party Name: STIC ON
PAPERS PRIVATE LIMITED

Meet No/Date:4/87-
ALC1/2021
04.03.2021

Approved

HQ File : 018705000919
AM21

RLA File : 092404000433
AM21

Lic.No/Date:
0910069431
03/11/2020

Decision : Based on the technical comments of DPIIT furnished in File No. 018705000919AM21, the Committee decided to ratify following norms:-

91

Export item	Quantity	Import item	Quantity
SELF ADHESIVE FILM BOPP WHITE (130 GSM +/- 10%)	1Sqmt	BOPP FILM- 60 MICRONS +/- 10%- WHITE- VARIOUS WIDTHS	10.4Sqmt
		RELEASE BASE PAPER- GLASSINE- 60 GSM +/- 10%- VARIOUS COLOURS- VARIOUS WIDTHS	1.04Sqmt

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 विदेश व्यापार निदेशालय/DGFT
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		ADHESIVE (55% Solid+/-10%) (Water Based)/ACRYL EMULSION	0.042Kg
		SILICON	Not allowed as no past consumption data is given and it is also not given in SION A2866

RA may take consequential action as per Policy / Procedures.

Case No.:92	Party Name: REICHHOLD INDIA PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
92 HQ File : 018705000294 AM20	RLA File : 318304000069 AM20	Lic.No/Date: 3110067502 14/08/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdraw the case.			

Case No.:93	Party Name: MALAYA RUB- TECH INDUSTRIES	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
93 HQ File : 018705000344 AM20	RLA File : 102404000050 AM20	Lic.No/Date: 1010060271 16/04/2020	
Decision: The committee considered the case as per agenda and noted that the case was earlier reject in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdraw the case.			

Case No.:94	Party Name: JAYSHRI PROPACK PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
94 HQ File : 018705000391 AM20	RLA File : 082404000217 AM20	Lic.No/Date: 0810146311 10/10/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.			

Case No.:95	Party Name: ADDICA INDUSTRIES LLP	Meet No/Date:4/87- ALC1/2021 04.03.2021	Rejected
95 HQ File : 018705000595 AM20	RLA File : 242404000054 AM20	Lic.No/Date: 2410043014 10/02/2020	
Decision : The committee noted that a deficiency letter was issued to firm and reminder dated 09.10.2020. However, firm has not replied to it. Therefore, committee decided to reject the case.			

Dilip Kumar

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विदेश व्यापार मंडालनिदेशक/DGFT
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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

	Case No.:96	Party Name: PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Withdrawn
96	HQ File : 018705000759 AM21	RLA File : 092404000155 AM21	Lic.No/Date: 0910068894 24/06/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdraw the case.				

	Case No.:97	Party Name: EUPHORIA PACKAGING LLP	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
97	HQ File : 018705000880 AM21	RLA File : 082404000224 AM21	Lic.No/Date: 0810148769 09/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

	Case No.:98	Party Name: CEAKAY INDUSTRIES	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000888 AM21	RLA File : 102404000048 AM21	Lic.No/Date: 1010060673 13/10/2020	
98	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. Specification of rubber crumb with mesh size. 2. Complete calculation for requirement of raw materials for both imported and indigenous items to use in manufacturing indicating separately wastage of each raw material. 3. NOC for import of crumb rubber from MOEF & CC. 4. Production of export product vis a vis consumption of raw materials for the last three years duly certified by Chartered Accountant.			

	Case No.:99	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2021 04.03.2021	Withdrawn
99	HQ File : 018705000449 AM20	RLA File : 082404000210 AM18	Lic.No/Date: 0810146529 11/11/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdraw the case.				

100	Case No.:100	Party Name: CHIRIPAL	Meet No/Date:4/87-	Withdrawn
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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नया दिल्ली
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	POLY FILMS LIMITED	ALC1/2021 04.03.2021	
HQ File : 018705000497 AM20	RLA File : 082404000286 AM20	Lic.No/Date:0810146739 11/12/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdraw the case.			

Case No.:101	Party Name: THOUSAND OAK INNOVATION LLP	Meet No/Date:4/87- ALC1/20201 04.03.2021	Rejected
101 HQ File : 018705000574 AM20	RLA File : 242404000052 AM20	Lic.No/Date: 2410043001 29/01/2020	
Decision : The committee noted that a D/L was issued to firm and reminder dated 20.10.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

Case No.:102	Party Name: KOHINOOR INDIA PRIVATE LTD	Meet No/Date:4/87- ALC1/20201 04.03.2021	Approved
HQ File : 018705000642 AM20	RLA File : 302404000099 AM20	Lic.No/Date: 3010105103 17/03/2020	

Decision : Based on the technical comments of DPIIT furnished in File No. 018705000642AM20, the Committee decided to ratify following norms:-

Export Item:1			Import Items	Qty. recommended
102 Nylon Bicycle Tyre	1 kg	1	Natural Rubber with pre import condition	0.440 kg
		2	Bead wire	0.090 kg
		3	Carbon Black	0.150 kg
		4	Rubber Chemicals (Antioxidant, Accelerators, retarders and peptizer) (Import of Antioxidants shall not exceed 0.7 kg for each 1.4 kg of Rubber chemical allowed)(upto7% of the fob value of B//tyre .	0.013 kg
		5	Zinc oxide	0.016 kg
		6	Relevant Nylon Tyre Cord	0.075 kg

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Udyog Bhawan, 1st Floor

		7	Misc chemicals (Paraffin Wax, coupling agent, Plasticizer, catalyst) (upto 2% FOB value of B/ tyre	0.80 kg
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Export Item: 2

Bicycle tubes	1 kg (excluding the weight of valve)	8	a) Natural Rubber with pre import condition b) Synthetic Rubber SBR - 1502	0.510 kg 0.086 kg
		9	Carbon Black	0.183 kg
		10	Rubber Chemicals (Antioxidant, Accelarators, retarders and peptizer) (Import of Antioxidants shall not exceed 0.0095 kg for each 0.019 kg of Rubber chemical allowed).	0.019 kg
		11	Zinc oxide	0.038 kg
		12	Brass Scrap	0.038 Kg

RA may take consequential action as per Policy / Procedures.

103	Case No.:103	Party Name: SHRINATH FLEXIPACK PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Rejected
	HQ File : 018705000699 AM21	RLA File : 092404000055 AM21	Lic.No/Date: 0910068703 30/04/2020	
Decision : The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 19.0.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

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104	Case No.:104	Party Name: PLASTIC PRODUCTS ENGINEERING COMPANY	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000762 AM21	RLA File : 082404000073 AM21	Lic.No/Date:0810148008 25/06/2020	
Decision : The committee considered the case as per agenda and noted that a deficiency letter (D/L) was issued to the firm on 12.01.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

105	Case No.:105	Party Name: KUMAR ARCH TECH PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Rejected
	HQ File : 018705000814 AM21	RLA File : 132404000036 AM21	Lic.No/Date: 1310049666 25/08/2020	
Decision : The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 20.10.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

106	Case No.:106	Party Name: ASTRAL POLY TECHNIK LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000889 AM21	RLA File : 082404000234 AM21	Lic.No/Date:081014878 8 13/10/2020	
Decision : The committee considered the case as per agenda and noted that a deficiency letter (D/L) was issued to the firm on 03.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case				

107	Case No.:107	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/20201 04.03.2021	Approved
	HQ File : 018705000913 AM21	RLA File : 018705000913 AM21	Lic.No/Date:0810148948 29/10/2020	

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 Ministry of Commerce & Industry
 उद्योग भवन, नया दिल्ली
 Udyog Bhawan, New Delhi

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000913AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
POLYESTER RESIN P-211 (RESIN CONTENT 55+/-2%)	1Kg	MONO ETHYLENE GLYCOL	0.041Kg
		DI ETHYLENE GLYCOL	0.071Kg
		NEO PENTYL GLYCOL	0.135Kg
		ISOPHTHALIC ACID	0.263Kg
		PURE TEREPHTHA LIC ACID	0.112Kg
		ADIPIC ACID	0.037Kg
		XYLENE	0.022Kg
		SOLVENT C-10/ AROMATIC SOLVEN C-10	0.330Kg
		BUTYL CELLOSOLVE ACETATE	0.107Kg

RA may take consequential action as per Policy / Procedures.

Case No.:108	Party Name: ESSEN SPECIALITY FILMS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Deferred
108 HQ File : 018705000922 AM21	RLA File : 242404000060 AM21	Lic.No/Date: 2410043311 04/11/2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 16.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Case No.:109	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
109 HQ File : 018705000450 AM20	RLA File : 082404000234 AM18	Lic.No/Date: 0810146530 11/11/2019	
Decision :The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 18/87 dated 26.02.2020. The committee decided to withdraw the case.			

Case No.:110	Party Name: ASTRAL POLY TECHNIK LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Rejected
110 HQ File : 018705000575 AM20	RLA File : 082404000355 AM20	Lic.No/Date: 0810147126 30/01/2020	

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Ministry of Commerce
उद्योग भवन, 100
Udyog Bhawan, 100

Decision : The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 20.10.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.

111	Case No.:111	Party Name: RMX INDUSTRIES	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000616 AM20	RLA File : 302404000068 AM20	Lic.No/Date: 3010105075 25/02/2020	
Decision : The committee considered the case as per agenda and noted that a deficiency letter (D/L) was issued to the firm on 03.12.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

112	Case No.:112	Party Name: PRASPACK POLYMERS	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000643 AM20	RLA File : 082404000411 AM20	Lic.No/Date: 0810147516 AM20 19/03/2020	
Decision : The committee considered the case as per agenda and noted that a deficiency letter (D/L) was issued to the firm on 05.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

113	Case No.:113	PartyName:SHRINATH FLEXIPACK PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Rejected
	HQ File : 018705000700 AM21	RLA File : 092404000054 AM21	Lic.No/Date:0910068706 30/04/2020	
Decision : The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 20.10.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

114	Case No.:114	Party Name: BULKLINER LOGISTICS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000763 AM21	RLA File : 102404000026 AM21	Lic.No/Date: 1010060567 26/06/2020	
Decision : The committee considered the case as per agenda and noted that a deficiency letter (D/L) was issued to the firm on 19.01.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

A. L. P. Kumar

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Udyog Bhawan, New Delhi

115	Case No.:115	Party Name: YOGESHWAR POLYMERS	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000882 AM21	RLA File : 082404000215 AM21	Lic.No/Date: 0810148775 09/10/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Total Area of Export Product. 2. Specific Ink and Adhesive to be imported along with catalogue. 3. Justification for quantity of ink and adhesive alongwith calculation sheet.				
116	Case No.:116	Party Name: ASTRAL POLY TECHNIK LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000890 AM21	RLA File : 082404000235 AM21	Lic.No/Date: 0810148789 13/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.				
117	Case No.:117	Party Name: CREST SPECIALITY RESINS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000914 AM21	RLA File : 082404000233 AM21	Lic.No/Date: 0810148929 29/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.				
118	Case No.:118	Party Name: MALAYA RUB-TECH INDUSTRIES	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000412 AM20	RLA File : 102404000060 AM20	Lic.No/Date: 1010060309 22/10/2019	
Decision : The committee considered the case as per agenda and noted that a deficiency letter (D/L) was issued to the firm on 13.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				
119	Case No.:119	Party Name: ASTRAL POLY TECHNIK LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000576 AM20	RLA File : 082404000356 AM20	Lic.No/Date: 0810147127 30/01/2020	

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Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 19.10.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.

120	Case No.:120	Party Name: CHIRIPAL POLY FILMS LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000621 AM20	RLA File : 082404000380 AM20	Lic.No/Date: 0810147361 28/02/2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 11.01.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

121	Case No.:121	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
	HQ File : 018705000646 AM20	RLA File : 072404000311 AM20	Lic.No/Date: 0710116299 24/03/2020	
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 07/87 dated 07.10.2020. The committee decided to withdrawn the case.				

122	Case No.:122	PartyName:JAGANNATH INDUSTRIES PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Rejected
	HQ File : 018705000704 AM21	RLA File : 132404000001 AM21	Lic.No/Date: 1310049566 28/04/2020	
Decision : The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 20.10.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

123	Case No.:123	Party Name: LOXIM INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000764 AM21	RLA File : 082404000074 AM21	Lic.No/Date: 0810148019 26/06/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (DPIIT) for examination and deferred the case.				

124	Case No.:124	Party Name: Harsh Mohanlal	Meet No/Date:4/87-	Rejected
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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

	Chopra	ALC1/20201 04.03.2021	
HQ File : 018705000823 AM21	RLA File : 082404000138 AM21	Lic.No/Date: 0810148444 31/08/2020	
Decision : The committee noted that a D/L was issued to firm and reminder dated 20.10.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

125

Case No.:125	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87- ALC1/20201 04.03.2021	APPROVED	
HQ File : 018705000915 AM21	RLA File : 082404000247 AM21	Lic.No/Date:0810148954 29/10/2020		
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000915AM21, the Committee decided to ratify the license as under:-				
Export item		Quantity	Import item	Quantity
ALKYD RESIN F-4081 (RESIN CONTENT 70+/- 2%)		1Kg	Pentaerithritol	0.1810Kg
			Phthalic Anhydride	0.1978Kg
			XYLENE	0.110Kg
RA may take consequential action as per Policy / Procedures.				

Case No.:126	Party Name: VIGI AGRIFILMS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
126	HQ File : 018705000943 AM19	RLA File : 242404000052 AM20	Lic.No/Date: 0810143407 06/09/2018
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 04/87 dated 19.06.2020. The committee decided to withdraw the case.			

Case No.:127	Party Name: ARVIND LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
127	HQ File : 018705001255 AM19	RLA File No: 082404000419 AM19	Lic.No/Date:0810144762 13/03/2019
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 18/87 dated 26.02.2020. The committee decided to withdraw the case.			

Case No.:128	Party Name: MALAYA RUB- TECH INDUSTRIES	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
128	HQ File : 018705000307 AM20	RLA File : 102404000041 AM20	Lic.No/Date: 1010060249

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व्यापार एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

		20/08/2019	
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 18/87 dated 26.02.2020. The committee decided to withdrawn the case.			

129	Case No.:129	Party Name: MALAYA RUB-TECH INDUSTRIES	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000487 AM20	RLA File : 102404000072 AM20	Lic.No/Date: 1010060330 28/11/2019	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (DPIIT) for examination and deferred the case.				

130	Case No.:123	PartyName:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000531 AM20	RLA File : 082404000299 AM20	Lic.No/Date: 0810146889 31/12/2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 03.12.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

131	Case No.:131	Party Name: CREST SPECIALITY RESINS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Withdrawn
	HQ File : 018705000623 AM20	RLA File : 082404000383 AM20	Lic.No/Date: 0810147365 28/02/2020	
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 17/87 dated 07.10.2020. The committee decided to withdrawn the case.				

132	Case No.:132	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Withdrawn
	HQ File : 018705000647 AM20	RLA File : 072404000312 AM20	Lic.No/Date: 0710116300 24/03/2020	
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 17/87 dated 07.10.2020. The committee decided to withdrawn the case.				

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक निर्यात प्रसार/Dy DGFT
निर्देश व्यापार महाविभाग/DGFT
वाणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

133	Case No.:133	Party Name: KUMAR ARCH TECH PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000876 AM21	RLA File : 132404000040 AM21	Lic.No/Date: 1310049691 01/10/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			

134	Case No.:134	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:4/87- ALC1/20201 04.03.2021	Approved
	HQ File : 018705000916 AM21	RLA File : 082404000267 AM20	Lic.No/Date: 0810148955 29/10/2020	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000916AM21, the Committee decided to ratify the license as under:-			
134	Export item	Quantity	Import item	Quantity
	ALKYD RESINF-4035 (Resin Content 60 +/- 2%)	1Kg	Distilled Fatty Acid	0.1663Kg
			Pentaerithritol	0.0632Kg
			Phthalic Anhydride	0.2326Kg
			Benzoic Acid	0.0826Kg
			Glycerine	0.1193Kg
			Xylene	0.4200Kg
RA may take consequential action as per Policy / Procedures.				

135	Case No.:135	PartyName:SHRINATH FLEXIPACK PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
	HQ File : 018705000974 AM19	RLA File : 092404000353 AM19	Lic.No/Date:0910066760 24/10/2018	
	Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 4//87 dated 19.06.2019. The committee decided to withdraw the case.			

136	Case No.:136	Party Name: SUNLEX FABRICS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
	HQ File : 018705000308 AM20	RLA File : 242404000024 AM20	Lic.No/Date: 2410042839 21/08/2019	

Deep Kumar

दिलीप कुमार/DILIP KUMAR
उप निरीक्षक निर्यात प्रसार/Dy. DGFT
निर्देश व्यापार माहानिदेशालय/DGFT
व्यापार एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग : 100, 101, 102, 103
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No.18//87 dated 26.02.2020. The committee decided to withdrawn the case.

137	Case No.137	Party Name: THOMSON RUBBERS INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000562 AM20	RLA File : 102404000091 AM20	Lic.No/Date: 1010060378 21.01.2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (DPIIT) for examination and deferred the case.				

138	Case No.:138	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000648 AM20	RLA File : 072404000313 AM20	Lic.No/Date: 0710116301 24/03/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.				

139	Case No.:139	PartyName:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Rejected
	HQ File : 018705000721 AM21	RLA File : 082404000029 AM21	Lic.No/Date: 0810147787 19/05/2020	
Decision : The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 03.12.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

140	Case No.:140	Party Name: ASTRAL POLY TECHNIK LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Rejected
	HQ File : 018705000789 AM21	RLA File : 082404000101 AM21	Lic.No/Date: 0810148221 24/07/2020	
Decision : The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 09.11.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

141	Case No.:141	Party Name: JOS MARINE TECHNICAL SERVICES PVT. LTD	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
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A. G. P. Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक निदेश कार्यालय/Dy DGFT
निदेश व्यापार महानिदेशालय/DGFT
व्यापार एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, राई चोक
Udyog Bhawan, Raj Chowk

	HQ File : 018705000800 AM21	RLA File : 102404000037 AM21	Lic.No/Date: 1010060608 07/08/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			
142	Case No.:142	Party Name: SAGAR POLYTECHNIK LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000861 AM21	RLA File : 242404000045 AM21	Lic.No/Date: 2410043257 24/09/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (DNM) for examination and deferred the case			
143	Case No.:143	Party Name: STIC ON PAPERS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Approved
	HQ File : 018705000893 AM21	RLA File : 092404000387 AM21	Lic.No/Date: 0910069330 15/10/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			
144	Case No.:144	Party Name: PORUS LABORATORIES PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000917 AM21	RLA File : 092404000379 AM21	Lic.No/Date: 0910069402 29/10/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			
145	Case No.:145	Party Name: VACMET INDIA LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000275 AM20	RLA File : 062404000027 AM20	Lic.No/Date: 0610039261 07/08/2019	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 12.01.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			
146	Case No.:146	Party Name: MINDA TG RUBBER	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn


 Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	PRIVATE LIMITED		
HQ File : 018705000313 AM20	RLA File : 052404000301 AM20	Lic.No/Date: 0510411616 23/08/2019	
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdraw the case.			

Case No.:147	PartyName:AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
147	HQ File : 018705000434 AM19	RLA File : 052304000254 AM19	Lic.No/Date:0510407751 11/09/2018
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdraw the case.			

Case No.:148	Party Name: PRECISION MOULDS & DIES PVT LTD	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
148	HQ File : 018705000490 AM18	RLA File : 052404000477 AM18	Lic.No/Date: 0510405185 02/01/2018
Decision : : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			

Case No.:149	Party Name: MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:4/87- ALC1/20201 04.03.2021	Rejected
149	HQ File : 018705000570 AM20	RLA File : 052404000687 AM20	Lic.No/Date: 0510413432 24/01/2020
Decision : The committee noted that a D/L was issued to firm and reminder dated 20.10.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

Case No.:150	Party Name: JINDAL POLY FILMS LTD	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
150	HQ File : 018705000694 AM19	RLA File : 052304000335 AM19	Lic.No/Date: 0510408715 30/11/2018
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No.18//87 dated 26.02.2020. The committee decided to withdraw the case.			

Ar.ij Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Deputy
सिदेश व्यापार महानिदेशक/Deputy
वणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

151	Case No.:151	Party Name: SAMPARK INDUSTRIES LTD	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000724 AM21	RLA File : 052404000059 AM21	Lic.No/Date: 0510414213 20/05/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (S.K) for examination and deferred the case.			
152	Case No.:152	Party Name: SAHARA LABELS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000811 AM21	RLA File : 072404000120 AM21	Lic.No/Date: 0710116891 17/08/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			
153	Case No.:153	Party Name: MRL TYRES LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000841 AM21	RLA File : 052404000219 AM21	Lic.No/Date: 0510414875 11/08/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			
154	Case No.:154	Party Name: HINDUSTAN ADHESIVES LTD	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000870 AM21	RLA File : 052304000210 AM21	Lic.No/Date: 0510415389 01/10/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			
155	Case No.:155	Party Name: OCEAN THERMOPLASTIC ELASTOMERS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000549 AM20	RLA File : 052404000643 AM20	Lic.No/Date: 0510413270 09/01/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			


 दिलीप कुमार / DILIP KUMAR
 सचिव, मंत्रालय, विदेश व्यापार / Dy. Secy
 विदेश व्यापार मंत्रालय / Dy. Secy
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नया दिल्ली
 Udyog Bhawan, New Delhi

156	Case No.:156	Party Name: P&H Melamine Tableware Private Limited	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000591 AM20	RLA File : 052404000690 AM20	Lic.No/Date: 0510413536 06/02/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (S.K) & (DNM) for examination and deferred the case.			

157	Case No.:157	Party Name: KLJ POLYMERS AND CHEMICALS LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
	HQ File : 018705000650 AM20	RLA File : 052304000484 AM20	Lic.No/Date: 0510413957 20/03/2020	
	Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 7/87 dated 07.10.2020. The committee decided to withdrawn the case.			

158	Case No.:158	Party Name: IMPEL EXPORTS	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000697 AM21	RLA File : 072404000013 AM21	Lic.No/Date: 0710116381 27/04/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			

159	Case No.:159	Party Name: NANOFIL TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000713 AM21	RLA File : 052404000588 AM20	Lic.No/Date: 0510414147 11/05/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			

160	Case No.:160	Party Name: RISHI FIBC SOLUTIONS PVT LTD	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000756 AM21	RLA File : 072404000082 AM21	Lic.No/Date: 0710116626 19/06/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to			


 दिवाकर कुमार / ANIL KUMAR
 उप महानिदेशक निदेश व्यापार/Dy DGFT
 निदेश व्यापार, महानिदेशालय/DGFT
 कृषि एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Case No.:161	Party Name: PACT CLOSURE SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
HQ File : 018705000773 AM21	RLA File : 072404000101 AM21	Lic.No/Date: 0710116715 08/07/2020	
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 7/87 dated 07.10.2020. The committee decided to withdraw the case.			

Case No.:162	Party Name: CREATIVE PLASTIC PACKAGING PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
HQ File : 018705000792 AM21	RLA File : 052304000108 AM21	Lic.No/Date: 0510414775 30/07/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			

Case No.:163	Party Name: MRL TYRES LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
HQ File : 018705000842 AM21	RLA File : 052404000707 AM20	Lic.No/Date: 0510413544 10/02/2020	
Decision : Based on the technical comments of DPIIT furnished in File No. 018705000842AM21, the Committee decided to ratify following norms:-			

Export Item	QTY	S.No.	Description	QTY per 100 kg
2. New Pneumatic Tyres of Rubber, Of a kind used on agricultural / agro industrial vehicles and machines radials-nylon and polyester (735336 kg)	100 kgs	1	Natural rubber-ts/rss	35.63
		2	Synthetic rubber:pbr	5.89
		3	Synthetic rubber:styrene butadiene rubber sbr-1502	8.20
		4	Carbon black	25.88
		5	Nylon tyre cord fabric (dipped)	3.05
		6	Rubberised textile fabric nylon chafer fabric (dipped)	0.051

	7	Polyester tyre cord fabric (dipped)	2.12
	8	Bead wire	3.12.
	9	Rubber chemical :antioxidants tmq / tdq / hs	0.74
	10	Rubber chemical :antioxidants 6ppd	0.76
	11	Rubber chemical :accelerator ns/tbbs/mvps	0.56
	12	Rubber chemical :retarders ctp(pvi)	0.12
	13	Zinc oxide	2.85
	14	Stearic acid	0.95
	15	Microcrystalline petroleum wax	.80
	16	Precipitated silica	2.01
	17	Rae (residual aromatic extract) oil or similar products in which the weight of the aromatic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	4.14
	18	Phenolic tackifier resin	1.06
	19	Insoluble sulphur	0.27
	20	Processing additives	0.85
	21	Homogenising agent	0.14

Note: There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals (S. No.9 TO 12) and up to 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 14 to 21).

RA may take consequential action as per Policy / Procedures.

Case No.:164	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
164 HQ File : 018705000863 AM21	RLA File : 072404000169 AM21	Lic.No/Date: 0710117063 28/09/2020	
Decision : The committee considered the case as per agenda and decided to reply to D/L refer to			

A. C. P. Kumar
 दिवाण कुमर / DILEEP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy DGFT
 विदेश व्यापार महानिदेशक/UGFT
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce
 उद्योग भवन, नया दिल्ली
 Udyog Bhawan, New Delhi

Technical Expert (S.K) for examination and deferred the case.

165	Case No.:165	Party Name: HINDUSTAN ADHESIVES LTD	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000871 AM21	RLA File : 052304000211 AM21	Lic.No/Date: 0510415390 01/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (S.K) for examination and deferred the case.				

166	Case No.:166	PartyName:SUDARSHAN EXTRUSIONS PVT.LTD,	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000910 AM21	RLA File : 072404000207 AM21	Lic.No/Date: 0710117193 28/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.				

167	Case No.:167	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000153 AM18	RLA File : 052304000628 AM21	Lic.No/Date: 0510402232 17/04/2017	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.				

168	Case No.:168	Party Name: VACMET INDIA LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Reject
	HQ File : 018705000476 AM20	RLA File : 062404000063 AM20	Lic.No/Date: 0610039354 22/11/2019	
Decision : The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 12.01.2021. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

169	Case No.:169	Party Name: PLASMIX PVT LTD	Meet No/Date:4/87-ALC1/20201 04.03.2021	Withdrawn
	HQ File : 018705000495 AM20	RLA File : 072404000193 AM20	Lic.No/Date: 0710115789 05/12/2019	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक निर्यात प्रचार/Dy. DGFT
निर्देश आयात प्रचार/निर्देशक/DGFT
वाणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नया दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 18/87 dated 26.02.2020. The committee decided to withdrawn the case.

170	Case No.:170	Party Name: POLYMER TECHNOLOGY GROUP	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000608 AM20	RLA File : 052404000723 AM20	Lic.No/Date: 0510413635 18/02/2020	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. Complete and balance chemical reaction showing molecular weight and molar requirement of each input. 2. % Yield on molar basis.			

171	Case No.:171	Party Name: POOJA PLASTO COLOUR PVT. LTD.	Meet No/Date:4/87-ALC1/20201 04.03.2021	Withdrawn
	HQ File : 018705000628 AM20	RLA File : 052404000745 AM20	Lic.No/Date: 0510413787 05/03/2020	
	Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 7/87 dated 07.10.2020. The committee decided to withdraw the case.			

172	Case No.:172	Party Name: FARCOM CABLE SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000794 AM21	RLA File : 072404000107 AM21	Lic.No/Date: 0710116818 30/07/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			

173	Case No.:173	PartyName: NANOFIL TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000856 AM21	RLA File : 052404000281 AM21	Lic.No/Date: 0510415278 22/09/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			

174	Case No.:174	Party Name: BULK	Meet No/Date:4/87-	Deferred
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Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/उप
 निदेश व्यापार महानिदेशक/उप
 वणिज्य एवं उद्योग
 Ministry of Commerce & Industry
 उद्योग भवन, नया
 Udyog Bhawan, New

		LIQUID SOLUTIONS PRIVATE LIMITED	ALC1/20201 04.03.2021	
	HQ File : 018705000864 AM21	RLA File : 072404000168 AM21	Lic.No/Date: 0710117064 28/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.				

	Case No.:175	Party Name: GENAU MANUFACTURING COMPANY LLP	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
175	HQ File : 018705000410 AM20	RLA File : 052304000281 AM20	Lic.No/Date: 0510412207 21/10/2019	
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 18/87 dated 26.02.2020. The committee decided to withdraw the case.				

	Case No.:176	Party Name: G L S FILMS INDUSTRIES PVT LTD	Meet No/Date:4/87- ALC1/20201 04.03.2021	Rejected
176	HQ File : 018705000610 AM20	RLA File : 052304000447 AM20	Lic.No/Date: 0510413655 19/02/2020	
Decision : The committee noted that a D/L was issued to firm and reminder dated 20.10.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

	Case No.:177	Party Name: MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
177	HQ File : 018705000717 AM21	RLA File : 052404000777 AM20	Lic.No/Date: 0510414172 15/05/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT & Technical Expert for examination and deferred the case.				

	Case No.:178	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
178	HQ File : 018705000865 AM21	RLA File : 072404000170 AM21	Lic.No/Date: 0710117065 28/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.				

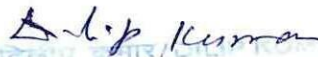
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179	Case No.:179	Party Name: AVERY DENNISON (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000873 AM21	RLA File : 052304000213 AM21	Lic.No/Date: 0510415416 06/10/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert & DPIIT for examination and deferred the case.			

180	Case No.:180	Party Name: VACMET INDIA LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000902 AM21	RLA File : 062404000051 AM21	Lic.No/Date: 0610039656 22/10/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			

181	Case No.:181	Party Name: SWASTIK POLYMERS	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000025 AM19	RLA File : 052404000572 AM18	Lic.No/Date: 0510405616 12/02/2018	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			

182	Case No.:182	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	APPROVED
	HQ File : 018705000481 AM20	RLA File : 072404000191 AM20	Lic.No/Date: 0710115744 26/11/2019	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000481AM20, the Committee decided to ratify the license as under:-			
182	Export item	Quantity	Import item	Quantity
	Flexible Plastic Tanks(6000 Nos. Containing : Liquid Liner Film 183960 Kgs, Polypropylene Granules 94118 Kgs, UV Stabilizer Masterbatch 1845 Kgs, 3" PP Valve 12000 Nos, PP Frame/PP Plates 6000 Nos, PP Clips 30000 Nos, PP Flanges / Airvent 6000 Nos, Corex Board 6000 Nos.)	1Kg	Liquid Liner Film (PE-125 micron)	1.02Kg/Kg Content


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		Polypropylene Granules	1.08Kg/Kg Content
		U.V. Stabilizer Master Batch	As applied for
		3" PP Valve	Net to Net
		PP Frame / PP Plate	Net to Net
		PP Clips	Net to Net
		PP Flanges / Airvent	Net to Net
		Corex Board	Net to Net

RA may take consequential action as per Policy / Procedures.

183	Case No.:183	Party Name: MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000718 AM21	RLA File : 052404000778 AM20	Lic.No/Date: 0510414173 15/05/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

184	Case No.:184	Party Name: VACMET INDIA LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000784 AM21	RLA File : 062404000020 AM21	Lic.No/Date: 0610039548 17/07/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.				

185	Case No.:185	Party Name: VINYL TUBOS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000797 AM21	RLA File : 052404000213 AM21	Lic.No/Date: 0510414804 31/07/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (S.K) for examination and deferred the case.				

186	Case No.:186	Party Name: TINNA RUBBER AND INFRASTRUCTURE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
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HQ File : 018705000858 AM21	RLA File : 052404000305 AM21	Lic.No/Date:0510415317 25/09/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. A declaration indicating quantity of NOC obtained from Ministry of Environment, Forest and Climate Change in tabular form and quantity of rubber scrap will be used under Restricted item import and in present Advance Authorization. 2. Specification Crumb Rubber to be exported with calculation for requirement of raw materials for the manufacture of specified Crumb Rubber.			

Case No.:187	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
187 HQ File : 018705000935 AM19	RLA File : 072404000155 AM18	Lic.No/Date: 0710112420 16/11/2017	
Decision : The committee considered the case as per agenda and decided to call for the firm for Personal Hearing along with samples.			

Case No.:188	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Withdrawn
188 HQ File : 018705000353 AM20	RLA File : 072404000134 AM20	Lic.No/Date: 0710115433 16/09/2019	
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 7/87 dated 07.10.2020. The committee decided to withdrawn the case.			

Case No.:189	Party Name: VIKAS ECOTECH LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
189 HQ File : 018705000460 AM18	RLA File : 052404000437 AM18	Lic.No/Date: 0510404932 13/12/2017	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (S.K) for examination and deferred the case.			

Case No.:190	Party Name: CONTINENTAL INDIA PRIVATE LIMITED	Meet No/Date:4/87- ALC1/20201 04.03.2021	Status: Deferred
190 HQ File : 018705000486 AM20	RLA File : 052304000328 AM20	Lic.No/Date: 0510412682 28/11/2019	

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Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. To give complete calculation for the requirement of raw materials (both imported and indigenous) for the manufacture of radial truck tyre, comparing with the relevant SION fixed in the handbook of procedure
2. To give wastage calculation of each raw material both imported and indigenous with material balance for the manufacture of end product
3. Reason for changing the requirement of rubber for the manufacture of same item of export which were taken in the past.

191	Case No.:191	Party Name: Rajesh Explosives Pvt. Ltd.	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000719 AM21	RLA File : 052404000037 AM21	Lic.No/Date: 0510414188 15/05/2020	
Decision : The committee considered the case as per agenda and observed that the item of export is Cellulose Nitrate Tubes and item of import is Cellulose Nitrate Sheet. It can be used as explosives, therefore, comments of Petroleum Explosive and Safety Organization (PESO) may be taken.				

192	Case No.:192	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Withdrawn
	HQ File : 018705000749 AM21	RLA File : 072404000064 AM21	Lic.No/Date: 0710116588 11/06/2020	
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 7/87 dated 07.10.2020. The committee decided to withdrawn the case.				

193	Case No.:193	Party Name: SAMPARK INDUSTRIES LTD	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000785 AM21	RLA File : 052404000183 AM21	Lic.No/Date: 0510414668 21/07/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.				

194	Case No.:194	Party Name: MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000798 AM21	RLA File : 052404000206 AM21	Lic.No/Date: 0510414805	

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			31/07/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert for examination and deferred the case.			
	Case No.:195	Party Name: TINNA RUBBER AND INFRASTRUCTURE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Status: Deferred
	HQ File : 018705000859 AM21	RLA File : 052404000306 AM21	Lic.No/Date:0510415318 25/09/2020	
195	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. A declaration indicating quantity of NOC obtained from MOEF & CC in tabular form and quantity of rubber scrap will be used under Restricted item import and in present Advance Authorization. 2. Specification Reclaimed Rubber to be exported with calculation for requirement of raw materials for the manufacture of Reclaimed Rubber.			
	Case No.:196	Party Name: CINTURONES ALVI (INDIA) PVT. LTD.	Meet No/Date:4/87-ALC1/20201 04.03.2021	Rejected
196	HQ File : 018705000064 AM20	RLA File : 052304000035 AM20	Lic.No/Date: 0510410399 26/04/2019	
	Decision : The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 19.10.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
	Case No.:197	Party Name: TANGERINE DESIGN PVT. LTD.	Meet No/Date:4/87-ALC1/20201 04.03.2021	Rejected
197	HQ File : 018705000245 AM20	RLA File : 052404000246 AM20	Lic.No/Date: 0510411359 25/07/2019	
	Decision : The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 11.01.2021. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
198	Case No.:198	Party Name: COLORPLAST SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Approved

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HQ File : 018705000578 AM20	RLA File : 052304000418 AM20	Lic.No/Date: 0510413509 31/01/2020	
Decision : : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000578AM20, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
Printed Plastic Cards (15,00,000 Nos.) (Using Calendared Plastic Sheets PVC/ABS/PET/PE of (100-800 Micron),(Overlay Sheet 1590 Kg & other consumable)	1Kg	1.Calendared Plastic Sheet (PVC/ABS/PET /PEC)	1.359Kg/Kg Content in export(Relevant Material and thickness)
Cards Incorporating a Magnetic Stripe (5,00,000 Nos.) (Using Calendared Plastic Sheets PVC/ABS/PET/PEC, (of 100-800 Micron), Magnetic stripe , holograms (Net to Net Basis (500000 Nos), Overlay Sheet 265 Kg & other consumable)		2. Printing Ink	1.08Kg/Kg Content
Smart Cards-Sim Cards (10,00 000 Nos) (Using Calendared Plastic Sheets PVC/ABS/PET/PEC (of 100-800 Micron), Integrated Circuits (Module/Chip) Net to Net Basis (1000000 Nos) & other consumable)		3.Offset Image Plates	1882Kg
"Smart Cards- Memory Cards (2,00 000 Nos) (Using Calendared Plastic Sheets PVC/ABS/PET/PEC (of 100-800 Micron), Magnetic stripe, Integrated Circuits (Module/Chip) Net to Net Basis (200000 Nos), Overlay sheet 106 Kg & other consumable)		4.Printing Rubber Blankets (Metal Back)	
"Smart Cards (40,00,000 Nos) Using Calendared Plastic Sheets PVC/ABS/PET/PEC, (of 100-800 Micron), Magnetic stripe, Integrated Circuits (Module/Chip) Net to Net Basis (4000000 Nos), Printed Circuit (Net to Net Basis (4000000 Nos), Hologram (Net to Net basis 4000000), Overlay sheet 4243 Kg & other consumables. ")		5.Lamination Plates	
		6.Printing Rubber	

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		Blankets ROLLIN UVE	
		7.Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller	
		8.Laminating Varnish	
		9.Overlay Sheets (Coated, uncoated, Laserable) 485*295 mm (+/-5%) (Relevant, Specific ,size and thickness)	1.10Kg/Kg Content in export
		10.Calendared Plastic Sheet (PVC/ABS/PE	1.359Kg/Kg Content in export(Relevant Material and thickness)
		11.Printing Ink	
		12.Offset Image Plates	
		13.Printing Rubber Blankets (Metal Back)	
		14.Lamination Plates	
		15.Printing Rubber Blankets ROLLIN UVE	
		16.Laminating Varnish	
		17.Overlay Sheets (Coated, uncoated, Laserable) 485*295 mm (+/-5%) with magnetic Stripes (Relevant, Specific ,size	1.10Kg/Kg Content in export

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		and thickness)	
		18.Hologram - Silver Foil LCP2, 1 New silver debit, (Relevant, Specific)	Net to net basis
		19. Roller- Roller, Distributing roller, Duct Roller, Bridge Roller	
		20.Overlay Sheets (Coated, uncoated, Laserable) 485*295 mm (+/-5%) (Relevant, Specific ,size and thickness)	1.10Kg/Kg Content in export
		21.Calendared Plastic Sheet (PVC/ABS/PET/P EC)	1.359Kg/Kg Content in export(Relevant Material and thickness)
		22.Printing Ink	
		23.Offset Image Plates	
		24.Printing Rubber Blankets (Metal Back)	
		25.Lamination Plates	
		26.Printing Rubber Blankets ROLLIN UVE	
		27.Laminating Varnish	
		28.Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller	
		29.Integrated Circuits (Module/Chip)	Net to net basis

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		- Net to Net Basis (Relevant, Specific)	
		30. Calendered Plastic Sheet (PVC/ABS/PET/PEC)	1.359Kg/Kg Content in export (Relevant Material and thickness)
		31. Printing Ink	
		32. Offset Image Plates	
		33. Printing Rubber Blankets (Metal Back)	
		34. Lamination Plates	
		35. Printing Rubber Blankets ROLLIN UVE	
		36. Laminating Varnish	
		37. Overlay Sheets (Coated, uncoated, Laserable) 485*295 mm (+/-5%) with magnetic Stripes (Relevant, Specific, size and thickness)	1.10Kg/Kg Content in export
		38. Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller	
		39. Integrated Circuits (Module/Chip) - Net to Net Basis (Relevant, Specific)	Net to net basis
		40. Overlay Sheets (Coated, uncoated, Laserable)	1.10Kg/Kg Content in export

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		485*295 mm (+/-5%) (Relevant, Specific, size and thickness)	
		41. Calendered Plastic Sheet (PVC/ABS/PET/PEC)	1.359Kg/Kg Content in export (Relevant Material and thickness)
		42. Printing Ink	
		43. Offset Image Plates	
		44. Printing Rubber Blankets (Metal Back)	
		45. Lamination Plates	
		46. Printing Rubber Blankets ROLLIN UVE	
		47. Laminating Varnish	
		48. Overlay Sheets (Coated, uncoated, Laserable) 485*295 mm (+/-5%) with magnetic Stripes (Relevant, Specific, size and thickness)	1.10Kg/Kg Content in export
		49. Inking Roller- Roller, Distributing roller, Duct Roller, Bridge Roller	
		50. Integrated Circuits (Module/Chip) - Net to Net Basis (Relevant, Specific)	Net to net basis
		51. Printed Circuit - Net to Net basis (Relevant, Specific)	Net to net basis

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		52.Hologram - Silver Foil LCP2, 1 New silver debit, Holo Visa Dove Mini 2M/AL- CRP2-F, 2M/385-CRP2-F, (Relevant, Specific)	Net to net basis
		53.Overlay Sheets (Coated, uncoated, Laserable) 485*295 mm (+/-5%) (Relevant, Specific, size and thickness)	1.10Kg/Kg Content in export
		Rest of items (consumables)	Quantity as applied for. CIF Value all together restricted to 10% of FOB Value

RA may take consequential action as per Policy / Procedures.

199	Case No.:199	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Approved
	HQ File : 018705000750 AM21	RLA File : 072404000063 AM21	Lic.No/Date: 0710116589 11/06/2020	

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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 018705000750AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
ONE LOOP BAGS	1Kg	ENHANCED POLYETHYLENE RESIN	1.05Kg/Kg content
		LDPE GRANULES	1.05Kg/Kg content
		LLDPE GRANULES	1.05Kg/Kg content
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH	1.05Kg/Kg content
		PLASTIC ADDITIVE MASTERBATCH - ANTISTATIC MASTER BATCH	1.05Kg/Kg content
		ETHYLENE VINYL ACETATE CO POLYMER	1.05Kg/Kg content
		COLOUR MASTER BATCH	1.05Kg/Kg content
		POLYPROPYLENE GRANULES	1.10Kg/Kg content
		U.V. STABILIZER MASTER BATCH	As applied for

RA may take consequential action as per Policy / Procedures.

200	Case No.:200	Party Name: BAGLA POLIFILMS LIMITED	Meet No/Date:4/87-ALC1/20201 04.03.2021	Withdrawn
	HQ File : 018705000765 AM21	RLA File : 052304000063 AM21	Lic.No/Date: 0510414503 30/06/2020	

Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 7/87 dated 07.10.2020. The committee decided to withdraw the case.

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	Case No.:201	Party Name: AUM UDYOG	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
201	HQ File : 018705000786 AM21	RLA File : 052304000091 AM21	Lic.No/Date:0510414684 22/07/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

	Case No.:202	Party Name: KLJ POLYMERS AND CHEMICALS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
202	HQ File : 018705000825 AM21	RLA File 052304000156 AM21	Lic.No/Date:0510415080 01/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

	Case No.:203	Party Name: SPERENE COMPOUNDING PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
203	HQ File : 018705000851 AM21	RLA File 052404000293 AM21	Lic.No/Date:0510415242 17/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) & DPIIT for examination and deferred the case.				

	Case No.:204	Party Name: TANGERINE DESIGN PVT. LTD.	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
204	HQ File : 018705000246 AM20	RLA File 052404000245 AM20	Lic.No/Date:0510411360 25/07/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier transferred to NC-V in NC meeting No.11/87 dated 06.11.2019. The committee decided to withdrawn the case.				

	Case No.:205	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
205	HQ File : 018705000568 AM20	RLA File 072404000247 AM20	Lic.No/Date:0710116057 23/01/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

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206	Case No.:206	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000752 AM21	RLA File 072404000076 AM21	Lic.No/Date:0710116607 16/06/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

207	Case No.:207	Party Name: SAMPARK INDUSTRIES LTD	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000810 AM21	RLA File 052404000232 AM21	Lic.No/Date:0510414898 17/08/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

208	Case No.:208	Party Name: DODIA ESTABLISHMENT	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000364 AM12	RLA File 039404000736 AM12	Lic.No/Date:0310665681 17/11/2011	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

209	Case No.:209	Party Name: ARKEMA CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Withdrawn
	HQ File : 018705000563 AM20	RLA File 039404000864 AM20	Lic.No/Date:0310834356 21/01/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdraw the case				

210	Case No.:210	Party Name: ORSON RESINS AND COATINGS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000636 AM20	RLA File 039504001122 AM20	Lic.No/Date:0310835347 11/03/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdraw the case				

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211	Case No.:211	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000649 AM20	RLA File 039504001087 AM20	Lic.No/Date:0310835547 20/03/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
212	Case No.:212	Party Name: SUNDARAM INDUSTRIES PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000712 AM21	RLA File 042404000200 AM20	Lic.No/Date:0410166742 12/05/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				
213	Case No.:213	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000772 AM21	RLA File 039504000191 AM21	Lic.No/Date:0310837063 07/07/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
214	Case No.:214	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000832 AM21	RLA File 039504000336 AM21	Lic.No/Date:0310838064 02/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				
215	Case No.:215	Party Name: Welspun Flooring Limited	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000862 AM21	RLA File 039504000254 AM21	Lic.No/Date:0310838473 25/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				
216	Case No.:216	Party Name: KKALPANA	Meet No/Date:4/87-	Status:

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		INDUSTRIES (INDIA) LIMITED	ALC1/2021 04.03.2021	Deferred
	HQ File 018705000878 AM21	RLA File 039404000813 AM20	Lic.No/Date:0310838778 07/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

217	Case No.:217	Party Name: SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000886 AM21	RLA File 039504000428 AM21	Lic.No/Date:0310838846 13/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

218	Case No.:218	Party Name: STERLING AUXILIARIES PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Rejected
	HQ File 018705000377 AM20	RLA File 039504000510 AM20	Lic.No/Date:0310831895 27/09/2019	
Decision : The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 11.01.2021. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

219	Case No.:219	Party Name: RELICAB CABLE MANUFACTURING LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000440 AM20	RLA File 039504000751 AM20	Lic.No/Date:0310832552 01/11/2019	
Decision : The committee considered the case as per agenda and noted that a deficiency letter (D/L) was issued to the firm on 02.01.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

220	Case No.:220	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000474 AM20	RLA File 039504000811 AM20	Lic.No/Date:0310832924 21/11/2019	

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Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdraw the case

221	Case No.:221	Party Name: INTERNATIONAL CONVEYORS LTD.	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000492 AM20	RLA File : 039404000704 AM20	Lic.No/Date: 0310833168 03/12/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdraw the case				

222	Case No.:222	Party Name: ARKEMA CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000564 AM20	RLA File : 039404000865 AM20	Lic.No/Date: 0310834360 21/01/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdraw the case				

223	Case No.:223	Party Name: JESONS INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000572 AM19	RLA File 039404000705 AM19	Lic.No/Date: 0310825081 16/11/2018	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdraw the case				

224	Case No.:224	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved
	HQ File 018705000640 AM20	RLA File 039404001041 AM20	Lic.No/Date: 0310835435 17/03/2020	

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Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000640AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
Polyether Polyol (R-180)	1Kg	Diethylene Glycol	0.0607Kg
		Propylene Oxide	0.3206Kg

RA may take consequential action as per Policy / Procedures.

Case No.:225	Party Name: HINDUSTAN ADHESIVES LTD	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
225 HQ File 018705000725 AM21	RLA File : 052304000023 AM21	Lic.No/Date: 0510414215 20/05/2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 03.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Case No.:226	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
226 HQ File 018705000743 AM21	RLA File : 039504000066 AM21	Lic.No/Date: 0310836575 08/06/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:227	Party Name: SI GROUP – INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Approved
227 HQ File 018705000834 AM21	RLA File : 039504000354 AM21	Lic.No/Date: 0310838128 07/09/2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000834AM21, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
P'ARA OCTYL PHENOL FORMALDEHYDE RESIN SP 1068H PHENOLIC RESINS	1Kg	PHENOL	0.432Kg
		DI-ISOBUTYLENE	0.520Kg
RA may take consequential action as per Policy / Procedures.			

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228	Case No.:228	Party Name: SHYAMALI EXPORT	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000855 AM21	RLA File : 042404000095 AM21	Lic.No/Date: 0410167079 21/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

229	Case No.:229	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000879 AM21	RLA File : 039404000814 AM20	Lic.No/Date: 0310838779 07/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

230	Case No.:230	Party Name: COSMO FILMS LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705001076 AM19	RLA File : 039404000957 AM19	Lic.No/Date: 0310826832 05/02/2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 13.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

231	Case No.:231	Party Name: CHEMICAL PROCESS PIPING PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000565 AM20	RLA File : 039404000870 AM20	Lic.No/Date: 0310834362 21/01/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

232	Case No.:232	Party Name: JESONS INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000573 AM19	RLA File : 039404000738 AM19	Lic.No/Date: 0310825362 03/12/2018	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdraw the case				

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233	Case No.:233	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000651 AM20	RLA File : 039504001124 AM20	Lic.No/Date: 0310835543 20/03/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

234	Case No.:234	Party Name: IWI STATIONERY PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	APPROVED
	HQ File 018705000668 AM21	RLA File : 039404001090 AM20	Lic.No/Date: 0310835645 18/04/2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000668AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
SPORTS WATER BOTTLE (PLASTIC)	1Kg	TRITAN COPOLYESTER	1.05Kg/Kg content in export
		ABS POWDER/ GRANULES	1.05Kg/Kg content in export
		POLYPROPYLENE GRANULES	1.05Kg/Kg content in export
		POM COPOLYMER	1.05Kg/Kg content in export
		TPV (THERMOPLASTIC VULCANIZATE)	1.05Kg/Kg content in export
		SILICONE ELASTOMER	1.05Kg/Kg content in export
		SS PUSHBUTTON SPRING (GRADESS304)	Net to Net
		SS SCREW (GRADE SS304)	Net to Net
		SS TORSION SPRING (GRADESS304)	Net to Net
		RIVET- SS HING PIN (MALE) (GRADESS304)	Net to Net
		RIVET- SS HING PIN (FEMALE) (GRADSS304)	Net to Net

RA may take consequential action as per Policy / Procedures.

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235	Case No.:235	Party Name: Vikrant Trehan	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000716 AM21	RLA File : 052304000021 AM21	Lic.No/Date: 0510414169 13/05/2020	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			

1. NOC from MOEF & CC for import of Rubberized Friction CORD IN LOTS indicating constituent and nature of the Rubberized Friction, to be imported
2. Manufacturing process indicating stage wise wastage of both indigenous and imported raw materials and application of end product.
3. Complete calculation for the requirement of raw materials (both imported and indigenous), giving wastage separately.
4. Production of export product vis a vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant.

236	Case No.:236	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000777 AM21	RLA File : 039504000190 AM21	Lic.No/Date: 0310837130 10/07/2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			

237	Case No.:237	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	APPROVED
	HQ File 018705000835 AM21	RLA File : 039504000357 AM21	Lic.No/Date:0310838184 09/09/2020	
	Decision : Based on the technical comments of DPIIT furnished in File No. 018705000835AM21, the Committee decided to ratify following norms:-			

Export item	Quantity	Import item	Quantity per Kg of export
SILICON RUBBER SHEETS	200000Kg	SILICON SYNTHETIC RUBBER	1.086Kg
		PEROXIDE : PERKADOX	0.025Kg

RA may take consequential action as per Policy / Procedures.

238	Case No.:238	Party Name: KWIK PATCH PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021	Status: Deferred
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 Dy. DGFT
 Ministry of Commerce & Industry
 Government of India

			04.03.2021	
	HQ File 018705000872 AM21	RLA File : 042404000097 AM21	Lic.No/Date: 0410167137 05/10/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) Exact name of export item alongwith specification & End use.				
b) Exact specification of import item No.2 with Catalogue.				
c) Details of indigenous input with their quantity.				

	Case No.:239	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
239	HQ File 018705001093 AM19	RLA File : 039404000985 AM19	Lic.No/Date: 0310826967 11/02/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdrawn the case				

	Case No.:240	Party Name: RAJIV PLASTICS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
240	HQ File 018705000479 AM20	RLA File : 039504000822 AM20	Lic.No/Date: 0310832957 22/11/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case				

	Case No.:241	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
241	HQ File 018705000552 AM20	RLA File 039404000776 AM20	Lic.No/Date: 0310834240 16/01/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case				

	Case No.:242	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
242	HQ File 018705000652 AM20	RLA File : 039504001125 AM20	Lic.No/Date: 0310835544 20/03/2020	

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Ministry of Commerce & Industry
सदर बाजार, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to defer the matter.

243	Case No.:243	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000745 AM21	RLA File : 039504000131 AM21	Lic.No/Date: 0310836608 09/06/2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			

	Case No.:244	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved
	HQ File 018705000796 AM21	RLA File : 039504000227 AM21	Lic.No/Date: 0310837534 31/07/2020	

Decision : Based on the technical comments of DPIIT furnished in File No. 018705000796AM21, the Committee decided to ratify following norms:-

EXPORT ITEMS	QTY	IMPORT ITEMS	Quantity per Kg of export
HIGH ABRASION RUBBER SHEETS	700000 Kgs	1. NATURAL RUBBER RSS	0.770
		2. CHLOROPRENE RUBBER	0.090
		3. ZINC CARBONATE	0.021
		4. TITANIUM DI-OXIDE	0.025
		5. ANTIOXIDANT – KUMANOX / IONOL LC / LOWINOX CPL	0.009
		6. ACCELERATORS : CBS	0.009
		7. ACCELERATORS : TMTD	0.004
		8. RETARDER : PVI	0.003
		9. BASE OIL T – 110	0.007
		10. STEARIC ACID	0.010
		11. CONSUMABLES : MOULD RELEASE AGENT	0.003
		12. PACKING MATERIAL : PLASTIC PALLETS	700 Nos.

Note : 1. There should be a Value Cap on Rubber Chemicals and Misc. Chemicals, as per general

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Note 8 of the Hand Book of Procedure, Vol.II

2. All the pallets will be exported back with the export item.

RA may take consequential action as per Policy / Procedures.

245	Case No.:245	Party Name: MULTIPRENE INTERNATIONALS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000848 AM21	RLA File : 039504000360 AM21	Lic.No/Date: 0310838258 14/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

246	Case No.:246	Party Name: STRAW EXPRESS LLP	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000857 AM21	RLA File : 039504000388 AM21	Lic.No/Date: 0310838439 24/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {DNM}) for examination and deferred the case.				

247	Case No.:247	Party Name: R R KABEL LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000350 AM20	RLA File : 039504000465 AM20	Lic.No/Date: 0310831601 17/09/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case				

248	Case No.:248	Party Name: ORSON RESINS AND COATINGS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000411 AM20	RLA File : 039504000706 AM20	Lic.No/Date: 0310832348 22/10/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdrawn the case				

249	Case No.:249	Party Name: ZENITH INDUSTRIAL RUBBER	Meet No/Date:4/87- ALC1/2021	Withdrawn
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		PRODUCTS PRIVATE LIMITED	04.03.2021	
	HQ File 018705000498 AM20	RLA File : 039504000890 AM20	Lic.No/Date: 0310833377 12/12/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdrawn the case				

	Case No.:250	Party Name EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
250	HQ File 018705000554 AM20	RLA File : 039404000810 AM20	Lic.No/Date: 0310834241 16/01/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.				

	Case No.:251	Party Name: JESONS INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Rejected
251	HQ File 018705000566 AM20	RLA File : 039404000891 AM20	Lic.No/Date: 0310834381 22/01/2020	
Decision : The committee noted that a D/L was issued to firm and reminder dated 11.01.2021. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

	Case No.:252	Party Name: KEY EXPORTS,	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
252	HQ File 018705000598 AM20	RLA File : 039404000762 AM20	Lic.No/Date: 0310834760 11/02/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.				

	Case No.:253	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
253	HQ File 018705000653 AM20	RLA File : 039504001173 AM20	Lic.No/Date: 0310835546 20/03/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

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254	Case No.:254	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000746 AM21	RLA File : 039504000130 AM21	Lic.No/Date: 0310836609 09/06/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

255	Case No.:255	Party Name: SI GROUP – INDIA PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000837 AM21	RLA File : 039504000391 AM20	Lic.No/Date: 0310830653 29/07/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.				

256	Case No.:256	Party Name: Stera Engineering India Pvt. Ltd.	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705001227 AM19	RLA File : 042404000100 AM16	Lic.No/Date: 0410160835 24/07/2015	
Decision : The committee considered the case as per agenda and noted that the case was earlier reject in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdrawn the case.				

257	Case No.:257	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Rejected
	HQ File 018705000558 AM20	RLA File : 039504001027 AM20	Lic.No/Date: 0310834320 20/01/2020	
Decision : The committee noted that a D/L was issued to firm and reminder dated 11.01.2021. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

258	Case No.:258	Party Name: GUARNIFLON INDIA PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000601 AM20	RLA File : 039404000958 AM20	Lic.No/Date: 0310834788 11/02/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				

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1. Details of indigenous inputs used in export product along with quantity, for the licence under consideration duly certified by Chartered Accountant.

259	Case No.:259	Party Name: S M I COATED PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000631 AM20	RLA File : 039504001140 AM20	Lic.No/Date: 0310835303 09/03/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.				

260	Case No.:260	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000655 AM21	RLA File : 039404001028 AM20	Lic.No/Date: 0310835590 11/04/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.				

Case No.:261	Party Name: GALA SHRINK FIT	Meet No/Date:4/87-ALC1/2021 04.03.2021	Approved	
HQ File 018705000685 AM21	RLA File : 039404001075 AM20	Lic.No/Date: 0310835844 25/04/2020		
261	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000685AM21, the Committee decided to ratify the license as under:-			
Export item		Quantity	Import item	Quantity
CROSS LINKABLE POLYETHYLENE COMPOUND		1Kg	LDPE LOTRE FB 3003	0.862Kg
RA may take consequential action as per Policy / Procedures.				

262	Case No.:262	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000738 AM21	RLA File : 039504000838 AM20	Lic.No/Date: 0310836510 04/06/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

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263	Case No.:263	Party Name: SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000838 AM21	RLA File : 039504000833 AM20	Lic.No/Date: 0310833454 17/12/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.				

264	Case No.:264	Party Name: Welspun Flooring Limited	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000891 AM21	RLA File : 039504000432 AM21	Lic.No/Date: 0310838879 14/10/2020	
Decision : The Committee considered the case as per agenda and decided to refer the case to Technical Authority(Consultant) and deferred the case.				

265	Case No.:265	Party Name: R R KABEL LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000361 AM20	RLA File : 039504000604 AM20	Lic.No/Date: 0310831697 23/09/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.				

266	Case No.:266	Party Name: TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000464 AM12	RLA File : 039504001041 AM12	Lic.No/Date: 0310685674 12/03/2012	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.				

267	Case No.:267	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000559 AM20	RLA File : 039504001028 AM20	Lic.No/Date: 0310834321 20/01/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

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268	Case No.:268	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000634 AM20	RLA File : 039504001174 AM20	Lic.No/Date: 0310835337 09/03/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

269	Case No.:269	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000656 AM21	RLA File : 039404001043 AM20	Lic.No/Date: 0310835587 11/04/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.				

270	Case No.:270	Party Name: ENTREMONDE POLYCOATERS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000686 AM21	RLA File : 039404001093 AM20	Lic.No/Date: 0310835881 25/04/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. All technical details as per Appendix 4E. 2. Detailed manufacturing process indicating wastage at each stage of manufacturing. 3. Nett weight of export product & % Nett content of Fabric in it. 4. GSM of import item No.1. 5. Exact chemical names of import item No. 2 & 3 with catalogue.				

271	Case No.:271	Party Name: TECHFAB (INDIA) INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000708 AM21	RLA File : 039504000036 AM21	Lic.No/Date:0310836105 05/05/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.				

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272	Case No.:272	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000739 AM21	RLA File : 039504001196 AM20	Lic.No/Date:0310836512 04/06/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

273	Case No.:273	Party Name: STRAW EXPRESS LLP	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000799 AM21	RLA File : 039504000264 AM21	Lic.No/Date:0310837558 07/08/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {DNM}) and (SK) for examination and deferred the case.				

274	Case No.:274	Party Name: MANALI PETROCHEMICALS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000839 AM21	RLA File : 042404000066 AM18	Lic.No/Date:0410164784 15/10/2018	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. All technical details as per Appendix 4E.				

275	Case No.:275	Party Name: GEEP INDUSTRIES (INDIA) PVT. LTD.	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000120 AM18	RLA File : 039404001060 AM17	Lic.No/Date:0310811386 22/02/2017	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.				

276	Case No.:276	Party Name: R R KABEL LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000362 AM20	RLA File : 039504000605 AM20	Lic.No/Date:0310831698 23/09/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.				

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Case No.:277	Party Name: MANALI PETROCHEMICALS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	APPROVED
HQ File 018705000433 AM20	RLA File : 042404000142 AM17	Lic.No/Date:0410166230 31/10/2019	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000640AM20, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
EMPEYOL POLYOL i e POLYETHER POLYOL F 6522	1Kg	PROPYLENE OXIDE	0.865Kg
		GLYCERINE	0.012Kg
		SODIUM ACID PYRO PHOSPHATE (DISODIUM HYDROGEN PYRO PHOSPHATE)	0.003Kg
		ANTIOXIDAN IRGASTAB PUR 55 / SONGNOX 5721 L AOX 125 UAO 67	0.001Kg

RA may take consequential action as per Policy / Procedures.

278	Case No.:278	Party Name: SUPREME PETROCHEM LTD	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000580 AM20	RLA File : 039504001368 AM19	Lic.No/Date:0310828758 03/05/2019	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) and DPIIT for examination and deferred the case.				

279	Case No.:279	Party Name: TATTVA ENTERPRISES LLP	Meet No/Date:4/87-ALC1/2021 04.03.2021	Approved
	HQ File 018705000603 AM20	RLA File : 039504001076 AM20	Lic.No/Date:0310834813 12/02/2020	

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Decision : : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 018705000603AM20, the Committee decided to ratify the license as under:-

5%

Export item	Quantity	Import item	Quantity
BAGS OF POLYETHYLENE (MADE OUT OF LLDPE GRANULES & REPROCESSED LLDPE GRANULES)	200000Kg	LLDPE GRANULES	126000Kg
		REPROCESSED LLDPE GRANULES	84000Kg

RA may take consequential action as per Policy / Procedures.

Case No.:280	Party Name: UNIFORM SYNTHETICS	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
280 HQ File 018705000624 AM19	RLA File : 039504000687 AM19	Lic.No/Date:0310824539 18/10/2018	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {DNM}) for examination and deferred the case.			

Case No.:281	Party Name: CHECKPOINT APPAREL LABELING SOLUTIONS (I) PVT LTD	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
281 HQ File : 018705000635 AM20	RLA File : 042404000194 AM20	Lic.No/Date: 0410166604 10/03/2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 12.01.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Case No.:282	Party Name: D R COATS INK AND RESINS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Rejected
282 HQ File : 018705000692 AM21	RLA File : 039404001057 AM20	Lic.No/Date: 0310836002 26/04/2020	
Decision : The committee noted that a letter for hard copy was issued to firm and reminder dated 20.10.2020. However, firm has not furnished the reply. Therefore, committee decided to reject the case.			

Case No.:283	Party Name: RELIANCE INDUSTRIES	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
283			

Anup Kumar

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	LIMITED		
HQ File : 018705000740 AM21	RLA File : 039504001038 AM20	Lic.No/Date: 0310836521 04/06/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:284	Party Name: TECHFAB (INDIA) INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved	
HQ File : 018705000830 AM21	RLA File : 039504000260 AM21	Lic.No/Date: 0310838022 01/09/2020		
284	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 018705000885AM21, the Committee decided to ratify the license as under:-			
Export item		Quantity	Import item	Quantity
POLYPROPYLENE ARTICLES N.E.S. i.e PP EXTRUDED GEOGRID		300000Kg	Polypropylene Granules	300000Kg
RA may take consequential action as per Policy / Procedures.				

Case No.:285	Party Name: HINDUSTAN ADHESIVES LTD	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
285	HQ File : 018705000840 AM21	RLA File : 052304000032 AM15	Lic.No/Date: 0510387261 23/05/2014
	Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.		

Case No.:286	Party Name: S M I COATED PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved
286	HQ File : 018705000852 AM21	RLA File : 039504000365 AM21	Lic.No/Date:0310838355 18/09/2020

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Decision : Based on the technical comments of DPIIT furnished in File No. 018705000852AM21, the Committee decided to ratify following norms:-

Export item	Quantity	Import item	Quantity
SELF ADHESIVE COATED BOPP FILM	7000000Sq.Mt	COATED BIAXIALLY ORIENTED POLYPROPYLENE FILM (60 micron/43 GSM +/-10%)	1.04Sq.Mt./ Sq.Mt content contained in export product
		ADHESIVE (100% SOLID) RUBBER BASED HOT MELT	0.024Kg./ Sq.Mt of export item
		GLASSINE PAPER (60gsm +/-10%)	1.04Sq.Mt./ Sq.Mt content contained in export product

RA may take consequential action as per Policy / Procedures.

287	Case No.:287	Party Name: LAXMI DENTAL EXPORT PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000869 AM21	RLA File : 039504000397 AM21	Lic.No/Date: 0310838615 01/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {DNM}) for examination and deferred the case.				

288	Case No.:288	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File : 018705000877 AM21	RLA File : 039404000742 AM20	Lic.No/Date: 0310838776 07/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

289	Case No.:289	Party Name: METRO POLYTHENE MANUFACTURES	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved
	HQ File : 018705000885 AM21	RLA File : 039504000422 AM21	Lic.No/Date:031083884 5 13/10/2020	

Sub Kumar

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निर्देश व्यापार मंत्रालय/DGFT
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 018705000885AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
MULTILAYER CO-EXTRUDED FILM TRANSPARENT NAMELY MLLDPE/EVOH FILM(NET CONTENT:1)MLLDPE GRANULES : 12000.000 KGS 2)EVOH : 3000.000 KGS)	15000Kg	MLLDPE GRANULES	12600Kg
		EVOH (Ethylene-Vinyl Alcohol Copolymer)	3150Kg

RA may take consequential action as per Policy / Procedures.

290	Case No.:290	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	withdrawn
	HQ File 018705001035 AM19	RLA File : 039404000895 AM19	Lic.No/Date: 0310826515 22/01/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdrawn the case.				

291	Case No.:291	Party Name: J D JONES & CO PVT LTD	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000586 AM20	RLA File : 022404000167 AM20	Lic.No/Date: 0210209741 05/02/2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 02.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

292	Case No.:292	Party Name: WACKER METROARK CHEMICALS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000625 AM20	RLA File : 022404000198 AM20	Lic.No/Date: 0210209810 02/03/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.				

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293	Case No.:293	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000802 AM21	RLA File 039404000332 AM21	Lic.No/Date: 0310837622 11/08/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.				

294	Case No.:294	Party Name: CEAT LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000899 AM21	RLA File : 039404000494 AM21	Lic.No/Date: 0310838943 16/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

Case No.:295	Party Name: SHRI DAKSHINESHWARI MAA POLYFABS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved	
HQ File 018705001075 AM19	RLA File : 022404000141 AM19	Lic.No/Date: 0210208959 05/02/2019		
295	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 018705001075AM19, the Committee decided to ratify the license as under:-			
Export item		Quantity	Import item	Quantity
PP WOVEN SACKS WITH / WITHOUT LINER		44903Kg	PP Woven Fabrics with/without U.V. Stabilization (2% by weight)	45801Kg
RA may take consequential action as per Policy / Procedures.				

296	Case No.:296	Party Name: WACKER METROARK CHEMICALS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000146 AM20	RLA File : 022404000024 AM20	Lic.No/Date:0210209210 30/05/2019	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.				

297	Case No.:297	Party Name: BALKRISHNA	Meet No/Date:4/87-	Approved
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		INDUSTRIES LIMITED		ALC1/2021 04.03.2021	
HQ File 018705000803 AM21		RLA File 039404000333 AM21		Lic.No/Date: 0310837624 11/08/2020	
Decision : Based on the technical comments of DPIIT furnished in File No018705000803AM21, the Committee decided to ratify following norms:-					
Export Item	QTY	S. N.	Description	QTY	
1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials. (Total Quantity to be exported 500.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774	
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513	
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451	
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130	
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.648	
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000	
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.840	
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.872	
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095	
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767	
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.726	
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559	
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.105	
		16	RUBBER CHEMICAL :ACCELERATOR	0.560	
		17	RUBBER CHEMICAL :RETARDERS	0.111	
		18	ZINC OXIDE	1.953	
		19	STEARIC ACID	0.775	
		20	MICROCRYSTALLINE PETROLEUM WAX	0.627	
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE	3.528	

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			AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		24	PHENOLIC TACKIFIER RESIN	0.723
		25	INSOLUBLE SULPHUR	0.728
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.173
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.157
		29	PROCESSING ADDITIVES	0.320
		30	HOMOGENIZING AGENT	0.461
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.042
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	123.208

Export Item	QTY	Sr. No.	Description	QTY
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 10,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.463
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.998
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.493
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.563
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.650
		9	NYLON TYRE CORD FABRIC (DIPPED)	10.520
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.821
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590

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		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
		16	RUBBER CHEMICAL :ACCELERATOR	0.464
		17	RUBBER CHEMICAL :RETARDERS	0.123
		18	ZINC OXIDE	2.155
		19	STEARIC ACID	1.246
		20	MICROCRYSTALLINE PETROLEUM WAX	0.674
		21	PRECIPITATED SILICA	0.429
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
		24	PHENOLIC TACKIFIER RESIN	0.107
		25	INSOLUBLE SULPHUR	0.137
		29	PROCESSING ADDITIVES	0.545
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	118.722

Export Item	QTY	Sr. No.	Description	QTY
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 1,393,500.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.735
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.430
		9	NYLON TYRE CORD FABRIC (DIPPED)	6.878

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		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.917
		16	RUBBER CHEMICAL :ACCELERATOR	0.494
		17	RUBBER CHEMICAL :RETARDERS	0.097
		18	ZINC OXIDE	1.810
		19	STEARIC ACID	1.084
		20	MICROCRYSTALLINE PETROLEUM WAX	0.836
		21	PRECIPITATED SILICA	0.002
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
		24	PHENOLIC TACKIFIER RESIN	0.199
		25	INSOLUBLE SULPHUR	0.101
		29	PROCESSING ADDITIVES	0.568
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	116.605
Export Item	QTY	Sr. No.	Description	QTY
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 1,856,000.00kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 /	1.466

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			1723 / 1783	
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.817
		9	NYLON TYRE CORD FABRIC (DIPPED)	2.054
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
		16	RUBBER CHEMICAL :ACCELERATOR	0.685
		17	RUBBER CHEMICAL :RETARDERS	0.130
		18	ZINC OXIDE	1.808
		19	STEARIC ACID	0.889
		20	MICROCRYSTALLINE PETROLEUM WAX	0.882
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.090
		24	PHENOLIC TACKIFIER RESIN	0.636
		25	INSOLUBLE SULPHUR	0.292
		29	PROCESSING ADDITIVES	0.514
		30	HOMOGENIZING AGENT	0.443
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	125.198
Export Item	QTY	Sr. No.	Description	QTY
5. New Pneumatic Tyres of Rubber, Of a kind used on	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884

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agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 250,000.00 kgs)	3	SYNTHETIC RUBBER: BUTADIENE RUBBER (BR)	9.955
	4	SYNTHETIC RUBBER: STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
	5	SYNTHETIC RUBBER: OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.193
	7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8	7A) CARBON BLACK FEED STOCK (CBFS)	48.740
	9	NYLON TYRE CORD FABRIC (DIPPED)	4.185
	10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
	12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.942
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.248
	14	RUBBER CHEMICAL : ANTIOXIDANTS TMQ / TDQ / HS	0.443
	15	RUBBER CHEMICAL : ANTIOXIDANTS	1.249
	16	RUBBER CHEMICAL : ACCELERATOR	0.605
	17	RUBBER CHEMICAL : RETARDERS	0.111
	18	ZINC OXIDE	1.839
	19	STEARIC ACID	0.771
	20	MICROCRYSTALLINE PETROLEUM WAX	0.751
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.551
	24	PHENOLIC TACKIFIER RESIN	0.728
	25	INSOLUBLE SULPHUR	0.569
	27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.135
	28	AGEING RESISTANCE CHEMICAL (HTS)	0.123
	29	PROCESSING ADDITIVES	0.448
	30	HOMOGENIZING AGENT	0.561
	31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.032
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190

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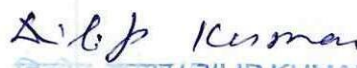
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		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	123.148
Export Item	QTY	Sr. No.	Description	QTY
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 2,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	22.348
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.425
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.680
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.467
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		16	RUBBER CHEMICAL :ACCELERATOR	0.477
		17	RUBBER CHEMICAL :RETARDERS	0.049
		18	ZINC OXIDE	2.097
		19	STEARIC ACID	0.547
		20	MICROCRYSTALLINE PETROLEUM WAX	0.551
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664
		23	PETROLEUM TACKIFIER RESIN	0.045

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		24	PHENOLIC TACKIFIER RESIN	1.097
		25	INSOLUBLE SULPHUR	0.926
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.453
		29	PROCESSING ADDITIVES	0.197
		30	HOMOGENIZING AGENT	0.936
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.122
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	121.688
Export Item	QTY	Sr. No.	Description	QTY
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 904,000.00kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971


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 निर्यात व्यापार महाविभाग/DGFT
 उद्योग एवं उद्योग मंत्रालय
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		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
		16	RUBBER CHEMICAL :ACCELERATOR	0.551
		17	RUBBER CHEMICAL :RETARDERS	0.109
		18	ZINC OXIDE	1.919
		19	STEARIC ACID	1.118
		20	MICROCRYSTALLINE PETROLEUM WAX	0.804
		21	PRECIPITATED SILICA	0.139
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
		23	PETROLEUM TACKIFIER RESIN	0.025
		24	PHENOLIC TACKIFIER RESIN	0.524
		25	INSOLUBLE SULPHUR	0.121
		26	SILANE COUPLING AGENT	0.007
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
		29	PROCESSING ADDITIVES	0.481
		30	HOMOGENIZING AGENT	0.050
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	118.615
Export Item	QTY	Sr. No.	Description	QTY
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 365,000.00kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799

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7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8	7A) CARBON BLACK FEED STOCK (CBFS)	43.690
9	NYLON TYRE CORD FABRIC (DIPPED)	0.010
12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448
15	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
16	RUBBER CHEMICAL :ACCELERATOR	0.746
17	RUBBER CHEMICAL :RETARDERS	0.022
18	ZINC OXIDE	2.408
19	STEARIC ACID	0.368
20	MICROCRYSTALLINE PETROLEUM WAX	0.683
21	PRECIPITATED SILICA	2.128
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
23	PETROLEUM TACKIFIER RESIN	0.564
24	PHENOLIC TACKIFIER RESIN	0.733
25	INSOLUBLE SULPHUR	0.695
26	SILANE COUPLING AGENT	0.357
27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
28	AGEING RESISTANCE CHEMICAL (HTS)	0.299
29	PROCESSING ADDITIVES	0.370
30	HOMOGENIZING AGENT	1.405
31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS (Quantity in Number)	0.020
35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

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			TOTAL	120.396
Export Item	QTY	Sr. No.	Description	QTY
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 38,000.00kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.442
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.325
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.495
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.983
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
		16	RUBBER CHEMICAL :ACCELERATOR	0.632
		17	RUBBER CHEMICAL :RETARDERS	0.126
		18	ZINC OXIDE	1.772
		19	STEARIC ACID	0.876
		20	MICROCRYSTALLINE PETROLEUM WAX	0.828
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.124
		24	PHENOLIC TACKIFIER RESIN	0.569
		25	INSOLUBLE SULPHUR	0.240
		29	PROCESSING ADDITIVES	0.463
		30	HOMOGENIZING AGENT	0.303
		32	MOULD RELEASE PREPARATION (INSIDE	0.190

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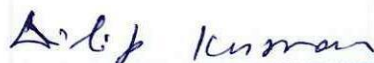
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			RELEASE)	
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	124.984
Export Item	QTY	Sr. No.	Description	QTY
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 33,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.216
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.886
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.220
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	49.872
		9	NYLON TYRE CORD FABRIC (DIPPED)	4.039
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
		16	RUBBER CHEMICAL :ACCELERATOR	0.566
		17	RUBBER CHEMICAL :RETARDERS	0.096
		18	ZINC OXIDE	1.873
		19	STEARIC ACID	0.865
		20	MICROCRYSTALLINE PETROLEUM WAX	0.798
		21	PRECIPITATED SILICA	0.216

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		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.456
		23	PETROLEUM TACKIFIER RESIN	0.089
		24	PHENOLIC TACKIFIER RESIN	0.660
		25	INSOLUBLE SULPHUR	0.452
		26	SILANE COUPLING AGENT	0.040
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.093
		29	PROCESSING ADDITIVES	0.321
		30	HOMOGENIZING AGENT	0.197
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.024
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	123.653
Export Item	QTY	Sr. No.	Description	QTY
11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 77,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.686
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.274
		9	NYLON TYRE CORD FABRIC (DIPPED)	5.970
		10	RUBBERISED TEXTILE FABRIC NYLON	0.099


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 सय मंत्रालयक विदेश व्यापार/Secretary
 विदेश व्यापार मंत्रालय/Ministry of Commerce
 Ministry of Commerce, Government of India
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			CHAFER FABRIC (DIPPED)	
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		16	RUBBER CHEMICAL :ACCELERATOR	0.460
		17	RUBBER CHEMICAL :RETARDERS	0.087
		18	ZINC OXIDE	2.174
		19	STEARIC ACID	1.205
		20	MICROCRYSTALLINE PETROLEUM WAX	0.801
		21	PRECIPITATED SILICA	0.474
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
		24	PHENOLIC TACKIFIER RESIN	0.194
		25	INSOLUBLE SULPHUR	0.097
		29	PROCESSING ADDITIVES	0.702
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	116.575
Export Item	QTY	Sr. No.	Description	QTY
12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 2,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	4.460

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 Ministry of Commerce & Industry
 संजय भवन, १५/१, नया
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7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8	7A) CARBON BLACK FEED STOCK (CBFS)	48.839
9	NYLON TYRE CORD FABRIC (DIPPED)	3.126
10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.418
15	RUBBER CHEMICAL :ANTIOXIDANTS	1.229
16	RUBBER CHEMICAL :ACCELERATOR	0.592
17	RUBBER CHEMICAL :RETARDERS	0.108
18	ZINC OXIDE	1.910
19	STEARIC ACID	0.844
20	MICROCRYSTALLINE PETROLEUM WAX	0.761
21	PRECIPITATED SILICA	0.852
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.881
24	PHENOLIC TACKIFIER RESIN	0.532
25	INSOLUBLE SULPHUR	0.475
27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108
28	AGEING RESISTANCE CHEMICAL (HTS)	0.098
29	PROCESSING ADDITIVES	0.523
30	HOMOGENIZING AGENT	0.433
31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS (Quantity in Number)	0.020
35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

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अभिव्यक्ति एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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			TOTAL	122.776
Export Item	QTY	Sr. No.	Description	QTY
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 69,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.235
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.243
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.707
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	57.667
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.264
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.528
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.890
		16	RUBBER CHEMICAL :ACCELERATOR	0.879
		17	RUBBER CHEMICAL :RETARDERS	0.170
		18	ZINC OXIDE	2.806
		19	STEARIC ACID	1.091
		20	MICROCRYSTALLINE PETROLEUM WAX	0.026
		21	PRECIPITATED SILICA	0.954
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
		23	PETROLEUM TACKIFIER RESIN	0.034
		24	PHENOLIC TACKIFIER RESIN	0.350
		25	INSOLUBLE SULPHUR	0.488
		30	HOMOGENIZING AGENT	0.025
			TOTAL	124.883

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

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 डा. वडा निदेशक विदेश व्यापार/3, DGFT
 विदेश व्यापार सहाय निदेशालय/DGFT
 प्रमुख एवं सहाय सचिव
 Ministry of Commerce
 सहाय भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

298	Case No.:298	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000812 AM21	RLA File : 022404000062 AM21	Lic.No/Date: 0210210055 24/08/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.				

299	Case No.:299	Party Name: CEAT LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000887 AM21	RLA File : 039404000496 AM21	Lic.No/Date: 0310838849 13/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

300	Case No.:300	Party Name: CEAT LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000900 AM21	RLA File : 039404000495 AM21	Lic.No/Date: 0310838945 16/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

301	Case No.:301	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000552 AM19	RLA File : 039404000327 AM19	Lic.No/Date: 0310823472 31/08/2018	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdrawn the case.				

302	Case No.:302	Party Name: CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Rejected
	HQ File 018705000727 AM21	RLA File : 022404000011 AM21	Lic.No/Date: 0210209877 19/05/2020	
Decision : The committee noted that a letter for hard copy was issued to firm and reminder dated 09.12.2020. However, firm has not furnished the reply. Therefore, committee decided to reject the				

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विदेश व्यापार महासंचालक/Deputy
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

case.

303	Case No.:303	Party Name: GUARNIFLON INDIA PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000744 AM21	RLA File : 039404000105 AM21	Lic.No/Date: 0310836577 08/06/2020	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdraw the case.				

304	Case No.:304	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000813 AM21	RLA File : 039404000349 AM21	Lic.No/Date:0310837844 25/08/2020	
Decision : Based on the technical comments of DPIIT furnished in File No018705000813AM21, the Committee decided to ratify following norms:-				

Export Item	QTY	S. N.	Description	QTY
1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials. (Total Quantity to be exported 500.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.648
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.840
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.872
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.726

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		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.105
		16	RUBBER CHEMICAL :ACCELERATOR	0.560
		17	RUBBER CHEMICAL :RETARDERS	0.111
		18	ZINC OXIDE	1.953
		19	STEARIC ACID	0.775
		20	MICROCRYSTALLINE PETROLEUM WAX	0.627
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.528
		24	PHENOLIC TACKIFIER RESIN	0.723
		25	INSOLUBLE SULPHUR	0.728
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.173
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.157
		29	PROCESSING ADDITIVES	0.320
		30	HOMOGENIZING AGENT	0.461
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.042
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	123.208

Export Item	QTY	Sr. No.	Description	QTY
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.463
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.998
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER	7.493

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exported 10,000.00 kgs)			(BR)	
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.563
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.650
		9	NYLON TYRE CORD FABRIC (DIPPED)	10.520
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.821
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
		16	RUBBER CHEMICAL :ACCELERATOR	0.464
		17	RUBBER CHEMICAL :RETARDERS	0.123
		18	ZINC OXIDE	2.155
		19	STEARIC ACID	1.246
		20	MICROCRYSTALLINE PETROLEUM WAX	0.674
		21	PRECIPITATED SILICA	0.429
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
		24	PHENOLIC TACKIFIER RESIN	0.107
		25	INSOLUBLE SULPHUR	0.137
		29	PROCESSING ADDITIVES	0.545
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	118.722
Export Item	QTY	Sr. No.	Description	QTY
3. New Pneumatic Tyres of Rubber, Of	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489

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a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 1,393,500.00 kgs)	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
	3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.735
	7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8	7A) CARBON BLACK FEED STOCK (CBFS)	48.430
	9	NYLON TYRE CORD FABRIC (DIPPED)	6.878
	10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
	14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494
	15	RUBBER CHEMICAL :ANTIOXIDANTS	0.917
	16	RUBBER CHEMICAL :ACCELERATOR	0.494
	17	RUBBER CHEMICAL :RETARDERS	0.097
	18	ZINC OXIDE	1.810
	19	STEARIC ACID	1.084
	20	MICROCRYSTALLINE PETROLEUM WAX	0.836
	21	PRECIPITATED SILICA	0.002
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
	24	PHENOLIC TACKIFIER RESIN	0.199
	25	INSOLUBLE SULPHUR	0.101
	29	PROCESSING ADDITIVES	0.568
	30	HOMOGENIZING AGENT	0.001
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS (Quantity in Number)	0.020

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		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	116.605
Export Item	QTY	Sr. No.	Description	QTY
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 1,856,000.00kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.466
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.817
		9	NYLON TYRE CORD FABRIC (DIPPED)	2.054
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
		16	RUBBER CHEMICAL :ACCELERATOR	0.685
		17	RUBBER CHEMICAL :RETARDERS	0.130
		18	ZINC OXIDE	1.808
		19	STEARIC ACID	0.889
		20	MICROCRYSTALLINE PETROLEUM WAX	0.882
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.090
		24	PHENOLIC TACKIFIER RESIN	0.636
		25	INSOLUBLE SULPHUR	0.292

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 Ministry of Commerce & Industry
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		29	PROCESSING ADDITIVES	0.514
		30	HOMOGENIZING AGENT	0.443
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	125.198
Export Item	QTY	Sr. No.	Description	QTY
5. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 250,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884
		3	SYNTHETIC RUBBER: BUTADIENE RUBBER (BR)	9.955
		4	SYNTHETIC RUBBER: STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
		5	SYNTHETIC RUBBER: OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.193
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.740
		9	NYLON TYRE CORD FABRIC (DIPPED)	4.185
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.942
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.248
		14	RUBBER CHEMICAL : ANTIOXIDANTS TMQ / TDQ / HS	0.443
		15	RUBBER CHEMICAL : ANTIOXIDANTS	1.249
		16	RUBBER CHEMICAL : ACCELERATOR	0.605
		17	RUBBER CHEMICAL : RETARDERS	0.111
		18	ZINC OXIDE	1.839
		19	STEARIC ACID	0.771
		20	MICROCRYSTALLINE PETROLEUM WAX	0.751

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			RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.551
		24	PHENOLIC TACKIFIER RESIN	0.728
		25	INSOLUBLE SULPHUR	0.569
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.135
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.123
		29	PROCESSING ADDITIVES	0.448
		30	HOMOGENIZING AGENT	0.561
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.032
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	123.148
Export Item	QTY	Sr. No.	Description	QTY
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 2,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	22.348
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.425
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.680
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002

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		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.467
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		16	RUBBER CHEMICAL :ACCELERATOR	0.477
		17	RUBBER CHEMICAL :RETARDERS	0.049
		18	ZINC OXIDE	2.097
		19	STEARIC ACID	0.547
		20	MICROCRYSTALLINE PETROLEUM WAX	0.551
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664
		23	PETROLEUM TACKIFIER RESIN	0.045
		24	PHENOLIC TACKIFIER RESIN	1.097
		25	INSOLUBLE SULPHUR	0.926
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.453
		29	PROCESSING ADDITIVES	0.197
		30	HOMOGENIZING AGENT	0.936
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.122
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	121.688
Export Item	QTY	Sr. No.	Description	QTY
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER	3.081

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and machines, A.
Nylon, Nylon and
Aramide. (Total
Quantity to be
exported
904,000.00kgs)

	(BR)	
4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.043
6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
10	RUBBERISED TEXTILE FABRIC NYLON CHAFFER FABRIC (DIPPED)	0.081
11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
15	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
16	RUBBER CHEMICAL :ACCELERATOR	0.551
17	RUBBER CHEMICAL :RETARDERS	0.109
18	ZINC OXIDE	1.919
19	STEARIC ACID	1.118
20	MICROCRYSTALLINE PETROLEUM WAX	0.804
21	PRECIPITATED SILICA	0.139
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
23	PETROLEUM TACKIFIER RESIN	0.025
24	PHENOLIC TACKIFIER RESIN	0.524
25	INSOLUBLE SULPHUR	0.121
26	SILANE COUPLING AGENT	0.007
27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
29	PROCESSING ADDITIVES	0.481
30	HOMOGENIZING AGENT	0.050

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		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	118.615
Export Item	QTY	Sr. No.	Description	QTY
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 365,000.00kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	43.690
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.010
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
		16	RUBBER CHEMICAL :ACCELERATOR	0.746
		17	RUBBER CHEMICAL :RETARDERS	0.022
		18	ZINC OXIDE	2.408
		19	STEARIC ACID	0.368
		20	MICROCRYSTALLINE PETROLEUM WAX	0.683
		21	PRECIPITATED SILICA	2.128
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE	1.461

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			NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		23	PETROLEUM TACKIFIER RESIN	0.564
		24	PHENOLIC TACKIFIER RESIN	0.733
		25	INSOLUBLE SULPHUR	0.695
		26	SILANE COUPLING AGENT	0.357
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.299
		29	PROCESSING ADDITIVES	0.370
		30	HOMOGENIZING AGENT	1.405
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	120.396
Export Item	QTY	Sr. No.	Description	QTY
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 38,000.00kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.442
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.325
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.495
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938

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		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.983
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
		16	RUBBER CHEMICAL :ACCELERATOR	0.632
		17	RUBBER CHEMICAL :RETARDERS	0.126
		18	ZINC OXIDE	1.772
		19	STEARIC ACID	0.876
		20	MICROCRYSTALLINE PETROLEUM WAX	0.828
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.124
		24	PHENOLIC TACKIFIER RESIN	0.569
		25	INSOLUBLE SULPHUR	0.240
		29	PROCESSING ADDITIVES	0.463
		30	HOMOGENIZING AGENT	0.303
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	124.984
Export Item	QTY	Sr. No.	Description	QTY
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 33,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.216
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.886

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6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.220
7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8	7A) CARBON BLACK FEED STOCK (CBFS)	49.872
9	NYLON TYRE CORD FABRIC (DIPPED)	4.039
10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058
12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
15	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
16	RUBBER CHEMICAL :ACCELERATOR	0.566
17	RUBBER CHEMICAL :RETARDERS	0.096
18	ZINC OXIDE	1.873
19	STEARIC ACID	0.865
20	MICROCRYSTALLINE PETROLEUM WAX	0.798
21	PRECIPITATED SILICA	0.216
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.456
23	PETROLEUM TACKIFIER RESIN	0.089
24	PHENOLIC TACKIFIER RESIN	0.660
25	INSOLUBLE SULPHUR	0.452
26	SILANE COUPLING AGENT	0.040
27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
28	AGEING RESISTANCE CHEMICAL (HTS)	0.093
29	PROCESSING ADDITIVES	0.321
30	HOMOGENIZING AGENT	0.197
31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.024
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190

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		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	123.653
Export Item	QTY	Sr. No.	Description	QTY
11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 77,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.686
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.274
		9	NYLON TYRE CORD FABRIC (DIPPED)	5.970
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		16	RUBBER CHEMICAL :ACCELERATOR	0.460
		17	RUBBER CHEMICAL :RETARDERS	0.087
		18	ZINC OXIDE	2.174
		19	STEARIC ACID	1.205
		20	MICROCRYSTALLINE PETROLEUM WAX	0.801
		21	PRECIPITATED SILICA	0.474
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS	3.783


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			RUBBER PROCESS OIL.	
		24	PHENOLIC TACKIFIER RESIN	0.194
		25	INSOLUBLE SULPHUR	0.097
		29	PROCESSING ADDITIVES	0.702
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	116.575
Export Item	QTY	Sr. No.	Description	QTY
12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 2,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	4.460
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.839
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.126
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.418
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.229
		16	RUBBER CHEMICAL :ACCELERATOR	0.592
		17	RUBBER CHEMICAL :RETARDERS	0.108

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		18	ZINC OXIDE	1.910
		19	STEARIC ACID	0.844
		20	MICROCRYSTALLINE PETROLEUM WAX	0.761
		21	PRECIPITATED SILICA	0.852
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.881
		24	PHENOLIC TACKIFIER RESIN	0.532
		25	INSOLUBLE SULPHUR	0.475
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.098
		29	PROCESSING ADDITIVES	0.523
		30	HOMOGENIZING AGENT	0.433
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (Quantity in Number)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	122.776
Export Item	QTY	Sr. No.	Description	QTY
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 69,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.235
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.243
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.707
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	57.667
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26	1.264

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			SWG (BRONZE COATED TYRE BEADWIRE)	
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.528
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.890
		16	RUBBER CHEMICAL :ACCELERATOR	0.879
		17	RUBBER CHEMICAL :RETARDERS	0.170
		18	ZINC OXIDE	2.806
		19	STEARIC ACID	1.091
		20	MICROCRYSTALLINE PETROLEUM WAX	0.026
		21	PRECIPITATED SILICA	0.954
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
		23	PETROLEUM TACKIFIER RESIN	0.034
		24	PHENOLIC TACKIFIER RESIN	0.350
		25	INSOLUBLE SULPHUR	0.488
		30	HOMOGENIZING AGENT	0.025
			TOTAL	124.883

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

	Case No.:305	Party Name: CEAT LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
305	HQ File 018705000901 AM21	RLA File : 039404000493 AM21	Lic.No/Date: 0310838946 16/10/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

	Case No.:306	Party Name: GRP LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
306	HQ File 018705000911 AM21	RLA File : 039404000574 AM21	Lic.No/Date: 0310839212 29/10/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT			

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for examination and deferred the case.

307	Case No.:307	Party Name: ASAWA INSULATION PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000921 AM21	RLA File : 039404000601 AM21	Lic.No/Date: 0310839327 04/11/2020	
Decision : The committee considered the case as per agenda and noted that a reminder for hard copy was issued to the firm on 06.11.2020. However, firm has not replied the same. Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

308	Case No.:308	Party Name: WACKER METROARK CHEMICALS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000162 AM20	RLA File : 022404000034 AM20	Lic.No/Date: 0210209234 10/06/2019	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.				

309	Case No.:309	Party Name: JESONS INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Withdrawn
	HQ File 018705000566 AM19	RLA File : 039404000625 AM19	Lic.No/Date: 0310824564 22/10/2018	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdrawn the case.				

310	Case No.:310	Party Name: ASIAN PLASTOWARES PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved
	HQ File 018705000681 AM21	RLA File : 039404000012 AM21	Lic.No/Date:0310835740 20/04/2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 018705000681AM21, the Committee decided to ratify the license as under:-				
Export item		Quantity	Import item	Quantity

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PLASTIC INSULATED THERMOWARES CASSEROLES, ICE PACKS(, LUNCH PACKS WATER JUGS, WATER BOTTLES, HOT AND COLD INSULATED FLASKS, CUPS, MUGS, GIFT OF ALL SIZES Net Content: 1) PP 1,08,844.02 Kgs 2) Polyurethane Foam 28,218.82 Kgs 3) SS 64,500.16 Kgs)	201563Kg	Relevant Polymer namely Polypropylene Granules	114286Kg
		Polyol	12444Kg
		Isocyanate HS(ITC) CODE 29291090	17185Kg
		Relevant Stainless Steel Sheets/Coils namely Stainless Steel Cold Rolled Coils Mill Edge (201)(Thicknes 0.21 - 0.40mm)	80625Kg

RA may take consequential action as per Policy / Procedures.

311

Case No.:311	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved
HQ File 018705000730 AM21	RLA File : 039404000099 AM21	Lic.No/Date: 0310836352 26/05/2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000730AM21, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
Polyester Polyol (P 775)	1Kg	Diethylene Glycol	0.2716Kg
		Trimethylolpropane	0.0035Kg
		Adipic Acid	0.7308Kg
RA may take consequential action as per Policy / Procedures.			

312	Case No.:312	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000805 AM21	RLA File : 039404000253 AM21	Lic.No/Date: 0310837662 14/08/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

313	Case No.:313	Party Name: GUARNIFLON INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Approved
	HQ File 018705000836	RLA File : 039404000172	Lic.No/Date:	

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वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

AM21	AM19	0310821283 29/05/2018	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 018705000836AM21, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
POLY TETRA FLUORO ETHYLENE (PTFE) PRODUCTS EXTRUDED ROD 39169090 OR(TUBE 39172990 MOLDED OR SKIVED SHEET BILLET TAPE FILM 39209999 AND PIECES 39046100)	500000Kg	POLY TETRA FLUORO ETHYLENE (PTFE) POWDER RAW MATERIAL.	510000Kg
RA may take consequential action as per Policy / Procedures.			

314	Case No.:314	Party Name: WACKER METROARK CHEMICALS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000178 AM20	RLA File : 022404000037 AM20	Lic.No/Date: 0210209255 14/06/2019	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.				

315	Case No.:315	Party Name: INTERNATIONAL CONVEYORS LTD.	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000734 AM21	RLA File : 039404000101 AM21	Lic.No/Date: 0310836444 01/06/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

316	Case No.:316	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000807 AM21	RLA File : 039404000215 AM21	Lic.No/Date: 0310837667 14/08/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

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317	Case No.:317	Party Name: D R COATS INK AND RESINS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved
	HQ File 018705000818 AM21	RLA File : 039404000149 AM20	Lic.No/Date:0310829379 31/05/2019	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000818AM21, the Committee decided to ratify the license as under:-			
	Export item	Quantity	Import item	Quantity
	Polyamide Resins containing 77.5% of Dimer Acid	1Kg	Dimer Acid	0.775Kg
			Ethylene Diamine	0.090Kg
			Hexamethylene diamine	0.110Kg
	RA may take consequential action as per Policy / Procedures.			

318	Case No.:318	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
	HQ File 018705000849 AM21	RLA File : 022404000072 AM21	Lic.No/Date: 0210210102 15/09/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.			

319	Case No.:319	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved
	HQ File 018705000874 AM21	RLA File : 039404000373 AM21	Lic.No/Date:0310838720 06/10/2020	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000874AM21, the Committee decided to ratify the license as under:-			
	Export item	Quantity	Import item	Quantity
	Polyester Polyol (Expol PH 322)	1Kg	Diethylene Glycol	0.645Kg
			Phthalic Anhydride	0.445Kg
	RA may take consequential action as per Policy / Procedures.			

320	Case No.:320	Party Name: TEGA INDUSTRIES LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Approved
	HQ File 018705000305	RLA File : 022404000058	Lic.No/Date:	

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AM19	AM19	0210208570 16/07/2018	
Decision : Based on the technical comments of DPIIT furnished in File No. 018705000305AM19, the Committee decided to ratify following norms:-			
Export item	Quantity	Import item	Quantity
Rubber compounded sheet(unvulcanised) rubber compound	410MT	Synthetic Rubber PBR (any grade)	102 MT
		Natural Rubber (any grade)	125 MT
		Carbon Black(Any Grade)	139 MT
		Rubber Chemical	8 MT
RA may take consequential action as per Policy / Procedures.			

Case No.:321	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
321 HQ File 018705000808 AM21	RLA File : 022404000055 AM21	Lic.No/Date: 0210210033 13/08/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.			

Case No.:322	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Deferred
322 HQ File 018705000875 AM21	RLA File : 022404000088 AM21	Lic.No/Date: 0210210145 06/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.			

Case No.:323	Party Name: KULODAY TECHNOPACK PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2021 04.03.2021	Status: Approved
323 HQ File 018705000883 AM21	RLA File : 039404000502 AM21	Lic.No/Date: 0310838832 13/10/2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000883AM21, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity

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Plastic Bags (Made out of LLDPE Granules & HDPE Granules) (Net Content: 1) LLDPE Granules; 66,666.670 KGS 2) HDPE Granules : 19,047.620 KGS 3) Master Batch: 9,523.810 KGS)	95238Kg	LLDPE Granules (Extrusion Grade)	70000Kg
		HDPE Granules (Extrusion Grade)	20000Kg
		Relevant MASTER BATCH	10000Kg

RA may take consequential action as per Policy / Procedures.

Case No.:324	Party Name: GRINDWELL NORTON LIMITED	Meet No/Date: 4/87-ALC1/2021 04.03.2021	Withdrawn
324 HQ File 018705000421 AM20	RLA File : 039404000581 AM20	Lic.No/Date: 0310832447 25/10/2019	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdrawn the case.			

Case No.:325	Party Name: COSMO FILMS LIMITED	Meet No/Date: 4/87-ALC1/2021 04.03.2021	Withdrawn
325 HQ File 018705000568 AM19	RLA File : 039404000688 AM19	Lic.No/Date: 0310824813 31/10/2018	
Decision : The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdrawn the case.			

Case No.:326	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date: 4/87-ALC1/2021 04.03.2021	Rejected
326 HQ File 018705000720 AM21	RLA File : 039404000064 AM21	Lic.No/Date: 0310836226 15/05/2020	
Decision : The committee noted that a letter for hard copy was issued to firm and reminder dated 09.12.2020. However, firm has not furnished the same. Therefore, committee decided to reject the case.			

Case No.:327	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No/Date: 4/87-ALC1/2021 04.03.2021	Rejected
327 HQ File 018705000809	RLA File : 022404000056	Lic.No/Date: 0210210036	

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	AM21	AM21	13/08/2020	
	Decision : The committee noted that a letter for hard copy was issued to firm and reminder dated 06.11.2020. However, firm has not furnished the same. Therefore, committee decided to reject the case.			
	Case No.:328	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Approved
	HQ File 018705000860 AM21	RLA File : 039404000449 AM21	Lic.No/Date:0310838462 25/09/2020	
328	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 018705000860AM21, the Committee decided to ratify the license as under:-			
	Export item	Quantity	Import item	Quantity
	Polyester Polyol (P 775)	1Kg	Diethylene Glycol	0.2716Kg
			Trimethylolprapane	0.0035Kg
			Adipic Acid	0.7308Kg
	RA may take consequential action as per Policy / Procedures.			
	Case No.:329	Party Name: GRINDWELL NORTON LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
329	HQ File 018705000868 AM21	RLA File : 039404000319 AM21	Lic.No/Date: 0310838550 29/09/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {SK}) for examination and deferred the case.			
	Case No.:330	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
330	HQ File 018705000904 AM21	RLA File : 022404000096 AM21	Lic.No/Date: 0210210180 22/10/2020	
	Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.			
	Case No.:331	Party Name: WACKER METROARK CHEMICALS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
331	HQ File 018705000766	RLA File : 022404000035	Lic.No/Date:	

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AM21	AM21	0210209947 02/07/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.			

	Case No.:332	Party Name: GARGI HUTTENES ALBERTUS PRIVATE LIMITED	Meet No/Date:4/87- ALC1/2021 04.03.2021	Status: Deferred
332	HQ File 018705000906 AM21	RLA File : 039404000568 AM21	Lic.No/Date: 0310839142 26/10/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

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